

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/31335/2025	NIRANJAN SASMAL VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// ()	
2	D-BLAPL/23546/2025	ACHYUT PADHAN VS STATE OF ODISHA	SWARAJ PATEL VS	// ()	AOR20220000246C202500071
3	D-BLAPL/23554/2025 BLAPL/8158/2025	MAHIR @ MAYNK CHAUDHURY VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /172 /2025 J.M.F.C,AUL(Kendrapara) GR/0000436/2025	
4	D-BLAPL/23555/2025 BLAPL/8157/2025	AFSAR VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /177 /2025 J.M.F.C,AUL(Kendrapara) GR/0000461/2025	
5	D-BLAPL/23556/2025 BLAPL/8161/2025	KALIPADA SARANGI VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000015/2025	
6	D-BLAPL/23562/2025	MD. SAHIL VS STATE OF ODISHA	TRILOCHAN NANDA VS	SUNDARGARH TOWN /289 /2022 ()	
7	D-BLAPL/23565/2025	PRAVAKAR @ SRADHAKAR PARICHHA VS STATE OF ODISHA	MAHES DAS VS	CHAKAPADA PS /105 /2024 ()	
8	D-BLAPL/23568/2025	LAKSHYAPATI DHARUA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /21 /2024 ()	
9	D-BLAPL/23581/2025	SARAT CHANDRA PRUSTI @ SARATA PRUSTI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAIRAKHOL /241 /2024 ()	
10	D-BLAPL/23587/2025 BLAPL/8159/2025	RAJA KISHORE JENA VS STATE OF ODISHA(VIG.)	AMITAV TRIPATHY VS	CUTTACK VIGILANCE /9 /2025 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha) GR/0000025/2025	
11	D-BLAPL/23588/2025	SURAJ BHAGAT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 ()	

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12	D-BLAPL/23602/2025	MURALI MANOHARA BARIK @ MURALI MANOHARA BARIK VS STATE OF ODISHA	BAKSHI DHAR MAHAPATRA VS	NALCO /187 /2024 () //	
13	D-BLAPL/23609/2025	SHAIK ZAFAR VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// () //	AOR20220001648C202500083
14	D-BLAPL/23613/2025	RANJIT KUMAR PATRA VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	PHIRINGIA /160 /2025 () //	
15	D-BLAPL/23614/2025	SK. YUNUSH VS STATE OF ODISHA	KULDEEP MOHANTY VS	GORUMOHISANI /42 /2025 () //	AOD20240000012C202500166
16	D-BLAPL/23615/2025	OM PRATAP BARIK VS STATE OF ODISHA	PRAKASH KUMAR MOHANTY VS	PHIRINGIA /160 /2025 () //	
17	D-BLAPL/23620/2025	KELU CHARAN BEHERA @ KALU @ CHITTARANJAN BEHERA VS STATE OF ODISHA	DEBTAI NAIK VS	PIPLI /122 /2025 () //	
18	D-BLAPL/23621/2025	SASANK SASIKUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NANDAPUR /76 /2025 () //	
19	D-BLAPL/23624/2025	JAYARANI BAIDYA @ JAYA BAIDYA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /209 /2025 () //	
20	D-BLAPL/23625/2025	SAHADEB KARANGIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /17 /2025 () //	
21	D-BLAPL/23628/2025	JALE @ JALESWAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /260 /2024 () //	
22	D-BLAPL/23629/2025	JALE @ JALESWAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /269 /2024 () //	
23	D-BLAPL/23631/2025	JALE @ JALESWAR NAIK	PRASANTA KUMAR JENA	KASHIPUR /128 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23632/2025	JAGANNATH PATNAIK	SOURYA RANJAN MOHANTY	BHUBANESWAR VIGILANCE /16 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
25	D-BLAPL/23633/2025	DEBASISH BEHERA @ HANDA	SIOUBHAGYA KUMAR DASH	DHENKANAL SADAR /350 /2025	AOR20220001631C202500195
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23641/2025	SK. OSIM	RAMESH CHANDRA MAHARANA	KENDRAPARA /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23643/2025	SUBODHA SINGH	RUPESH KUMAR MOHANTY	AINTHAPALI /475 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23644/2025	MD. ABID HUSSAIN	BISWARANJAN DALAI	SPL.TASK FORCE /7 /2025	AOR20220003722C202500139
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23647/2025	SUSHA @ SUSANTA KUMAR JENA	DEEPAK KU SAHOO	RAJKANIKA /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23648/2025	MD. ABID HUSSAIN	BISWARANJAN DALAI	SPL.TASK FORCE /7 /2025	AOR20220003722C202500140
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23650/2025	SWAPNA @ SAPNA MAJUMDAR	DEEPAK KU SAHOO	MARINE PS AT JAMBO /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23653/2025	PINTU @ BIKRAM DAS	PARTHA SARATHI DAS	INDUSTRIAL ESTATE PS /156 /2025	AOD20240000364C202500129
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23656/2025	BHIMA @ BHIMASEN MAJHI	HIMANSHU BHUSAN DASH	TIKIRI /109 /2022	AOD20240000698C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23660/2025	RAKESH ROUT	ACHYUTANANDA PATTANAIAK	BANKI /16 /2025	
		VS	VS	()	

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35	D-BLAPL/23662/2025	STATE OF ODISHA PREMANANDA MALLIK VS	GIRIDHARI SINGH VS	// CHANDIPUR /56 /2022 ()	
36	D-BLAPL/23666/2025	STATE OF ODISHA RAMA PERA VS	ROHIT KUMAR SUNA VS	// BAUNISUNI /150 /2023 ()	AOR20220000053C202500082
37	D-BLAPL/23667/2025	STATE OF ODISHA SANJIB MAJHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH SADAR /62 /2021 ()	
38	D-BLAPL/23670/2025	STATE OF ODISHA SUMAN NAIK VS	SAROJ KUMAR DASH VS	// RASOL /130 /2025 ()	
39	D-BLAPL/23671/2025	STATE OF ODISHA HIRANYA ROUT @ MANAS @ CHANDIA ROUT VS	DEEPAK KU SAHOO VS	// GRAM GANJAM /65 /2021 ()	
40	D-BLAPL/23673/2025	STATE OF ODISHA S. ASHOK KUMAR DORA @ ASHOK DORA VS	PUSPAMITRA MOHAPATRA VS	// MUDANPUR RAMPUR /1 /2023 ()	
41	D-BLAPL/23674/2025	STATE OF ODISHA MANI DALEI VS	HEMANTA KUMAR MOHANTA VS	// BHANJPUR /188 /2025 ()	
42	D-BLAPL/23675/2025	STATE OF ODISHA AJIT MANDAL VS	RAMESH CHANDRA SWAIN VS	// MARINE PS AT JAMBO /142 /2025 ()	
43	D-BLAPL/23677/2025	STATE OF ODISHA SAMBIT RAY VS	BIBHUTI BHUSAN CHOUDHURY VS	// MARKAT NAGAR /121 /2025 ()	
44	D-BLAPL/23688/2025	STATE OF ODISHA ISWAR MAHARA VS	RAMESH MAHARANA VS	// CHAULIAGANJA /74 /2024 ()	
45	D-BLAPL/23689/2025	STATE OF ODISHA AMULYA PRASAD DEY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// SORO /549 /2025 () //	

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46	D-BLAPL/23698/2025	CHINTU @ ANANDA PRASAD ACHARYA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	BALLIGUDA /188 /2019 () //	
47	D-BLAPL/23701/2025	DINESH DORA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /16 /2025 () //	
48	D-BLAPL/23702/2025	RINKU SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //	
49	D-BLAPL/23706/2025	SANTOSH BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CYBER CRIME AND E.O, BALASORE /22 /2025 () //	
50	D-BLAPL/23707/2025	MAHESH YADAV VS STATE OF ODISHA	SURESH KUMAR PANDA VS	PHULBANI SADAR /88 /2024 () //	
51	D-BLAPL/23708/2025	RAJIB MANDAL @ BABLU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BAREIPALI /129 /2025 () //	
52	D-BLAPL/23713/2025	KANHA JENA @ KALIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHUSURI /343 /2024 () //	AOR20220001615C202500161
53	D-BLAPL/23715/2025	HEMANTA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /29 /2025 () //	
54	D-BLAPL/23718/2025	TARAKANTA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /354 /2025 () //	AOR20220001736C202500040
55	D-BLAPL/23719/2025	ASHISH ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	TALSARA /80 /2025 () //	
56	D-BLAPL/23722/2025	BIBHUPRASAD DASH @ BIBHU DASH @ BIBHUTI PRASAD MOHANTY @ BIBHU DASH VS STATE OF ODISHA	PRASAD MOHANTY @ BIBHU DASH VS	RANPUR /211 /2025 () //	AOD20240000069C202500035
57	D-BLAPL/23723/2025	BIKASH KUMAR JENA @ BIKASH KUMA JENA	SATYA NARAYAN MISHRA 4	BHANDARIPOKHARI /273 /2025	AOR20220001615C202500163

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/23724/2025	KELU CHARAN BEHERA @ KALU @ CHITTARANJAN	DEBAPATI NAYAK	PIPLI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/23728/2025	SADA KHILLA @ GOUDA	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/23729/2025	HAMID RAZA	RUDRA NARAYAN PARIJA	RAJGANGPUR /178 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/23730/2025	RAJESH KUMAR SAHU	SIDDHARTH GOUTAM DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/23731/2025	CHANDAN BHATRA	TUKUNA KUMAR MISHRA	DABUGAM /114 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/23733/2025	SIBA KHEMUDU	MANGU NANDY	MALKANGIRI /320 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/23734/2025	HARISCHANDRA MIRDHA @ HARI	PREETAM MISHRA	PURUNAKATAK /147 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/23737/2025	SUKESH KUMAR PANDA	BHAKTA BHUSAN BARIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/23740/2025	DHANU HANSDAH	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/23742/2025	NOUFAL NAZAR	SUBODH KUMAR MOHANTY	JEYPORE TOWN /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/23743/2025	RAJKISHORE DIGAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	

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69	D-BLAPL/23744/2025	STATE OF ODISHA AATMARAM RANA VS	SANJIB KUMAR BHANJADEO VS	// LAKHANA /49 /2025 ()	
70	D-BLAPL/23745/2025	STATE OF ODISHA ANIL DIGAL VS	AMULYA RATNA PANDA VS	// / /0 ()	
71	D-BLAPL/23748/2025	STATE OF ODISHA RINA DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /47 /2024 ()	
72	D-BLAPL/23749/2025	STATE OF ODISHA SANJAY DAS VS	BIJAY KUMAR BEHERA VS	// G.R.P.S. /116 /2025 ()	AOR20220001736C202500041
73	D-BLAPL/23750/2025	STATE OF ODISHA MAHESWAR SAHANI VS	BIJAY KUMAR BEHERA VS	// / / ()	AOR20220001736C202500044
74	D-BLAPL/23751/2025	STATE OF ODISHA MICHAK KULESIKA VS	SANJIB KUMAR BHANJADEO VS	// CHANDILI /59 /2022 ()	
75	D-BLAPL/23752/2025	STATE OF ODISHA BHARAT DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /47 /2024 ()	
76	D-BLAPL/23753/2025	STATE OF ODISHA KASIMUDDIN KHAN VS	PRADYUS KUMAR PARHI VS	// SINGLA /28 /2024 ()	AOR20220002297C202500015
77	D-BLAPL/23754/2025	STATE OF ODISHA ANIL DIGAL VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /319 /2025 ()	AOR20220001736C202500042
78	D-BLAPL/23755/2025	STATE OF ODISHA GANDARA KANHAR VS	SURYAKANTA DWIBEDI VS	// GOCHHAPADA /47 /2024 ()	
79	D-BLAPL/23759/2025	STATE OF ODISHA NEERAJ SONKAR VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/23761/2025	JANAKA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /48 /2024 () //	
81	D-BLAPL/23764/2025	LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA	BASUDEV PUJARI VS	SAMBALPUR VIGILANCE /40 /2023 () //	
82	D-BLAPL/23766/2025	BHUTIYA JENIL JAYSUKHBHAI VS STATE OF ODISHA	ASHOK DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /15 /2025 () //	
83	D-BLAPL/23768/2025	BHAKTA PRADHAN VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	DARINGBADI /93 /2020 () //	
84	D-BLAPL/23769/2025	SAMU SANDIL VS STATE OF ODISHA	SK ZAFARULLA VS	RUGUDI /9 /2025 () //	
85	D-BLAPL/23772/2025	MANORANJAN TIPIRIA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //	
86	D-BLAPL/23773/2025	GURU PRASAD PATRA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	/ /0 () //	
87	D-BLAPL/23774/2025	HRUDANANDA MAHATO VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /71 /2025 () //	
88	D-BLAPL/23776/2025	RADHAKRISHNA PATRA @ DHUBULA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BETNOTI /360 /2024 () //	
89	D-BLAPL/23778/2025	DWITIKRUSHNA NAHAK @TARU KALIA VS STATE OF ORISSA	JAJATI KESHARI KHUNTIA VS	ASKA /411 /2025 () //	
90	D-BLAPL/23780/2025	SASI SEKHAR JHA VS STATE OF ODISHA	PRATIK NAYAK VS	CHAMPUA /187 /2025 () //	
91	D-CMAPL/31234/2025	RABINARAYAN MISHRA	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-CMP/31094/2025	FAGU ORAM	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		JYOTI RANJAN MOHANTY		//	
93	D-CMP/31100/2025	KALU SAHU @ KALI CHARAN SAHOO	UMA CHARAN MISHRA	//	
		VS	VS	0	
		JUGAL KISHORE SAHU		//	
94	D-CMP/31135/2025	PREMANANDA BARIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202500197
		VS	VS	0	
		BIRANCHI PRADHAN		//	
95	D-CMP/31197/2025	TIKESWAR SAHU	MANAS RANJAN NAYAK	//	
		VS	VS	0	
		SWARNA KANTI SAHU		//	
96	D-CMP/31202/2025	TIKESWAR SAHU	MANAS RANJAN NAYAK	//	
		VS	VS	0	
		PRABHASINI PANI		//	
97	D-CMP/31219/2025	SRI SRI THAKUR NIGAMANANDA PARAMAHANSA	DHIRENDRANARAYANAN CUTTACK	//	
		VS	VS	0	
		ASHALATA BEHERA		//	
98	D-CMP/31245/2025	MULLA SAHU	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAKUNDA SAHU		//	
99	D-CMP/31251/2025	GOURISHANKAR AGRAWAL	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		SANKAR JASWANI		//	
100	D-CMP/31267/2025	SANJAY KUMAR ROUT	BUDHIRAM DAS	//	
		VS	VS	0	
		SANTOSH KUMAR ROUT		//	
101	D-CMP/31273/2025	SANTOSH KUMAR ROUT	BUDHIRAM DAS	//	
		VS	VS	0	
		TAPAS RANJAN BEHERA		//	
102	D-CONTC/31073/2025	AKASH NANDA	ADV	//	AOR20230000684C202500017
		VS	VS	0	

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103	D-CONTC/31092/2025	LOKNATH SUNA, EX BLOCK EDUCATION OFFICER, BALANGIR SADAR BALANGIR JAYANTI MOHAPATRA VS	ADV. VS	// // 0	
104	D-CONTC/31108/2025	PRAVABATI NANDA,CDPO,BALESWAR RAMA KRISHNA PATTANAIK VS	ADV. VS	// // 0	
105	D-CONTC/31109/2025	SREE N.B.S RAJPUT,IAS ABDUL MALIK KHAN VS	ADV. VS	// // 0	
106	D-CONTC/31112/2025 CONTC/3682/2025	SHRI N.B.S. RAJPUT,IAS GAURANG CHANDRA CHANDA VS	ADV. VS	// // 0	
107	D-CONTC/31115/2025 CONTC/3683/2025	SHREE N.B.S. RAJPUT,IAS JATINDRA RATH VS	ADV. VS	// // 0	
108	D-CONTC/31117/2025	N.B.S. RAJPUT,IAS BRAJA KISHORE DASH VS	ADV. VS	// // 0	
109	D-CONTC/31132/2025	SHRI N.B.S RAJPUT,IAS REKHA DEVI VS	SATRUGHNA DASH (A) VS	// // 0	AOR20220001212C202500029
110	D-CONTC/31134/2025	DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR,CUTTACK PREMRAJ PADHAN VS	ADV. VS	// // 0	
111	D-CONTC/31171/2025	ABHILASH G,IPS NIRMAL KUMAR SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
112	D-CONTC/31173/2025	PURNA CHANDRA BARIHA,DEO,KEONJHAR ALOK MANTRY VS	KUNAL KUMAR SWAIN VS	// // 0	
113	D-CONTC/31179/2025	MAYADHAR SAHOO,DEO,GAJAPATI MANORANJAN DASH VS	ADV VS	// // 0	AOD20230000737C202500061
		DR. POMA TUDU, DIRECTOR ST CUM ADDITIONAL SECRETARY, ST AND SC DEVELOPMENT/ DEPTT.			

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114	D-CONTC/31182/2025	SATYABRATA DAS VS SIBABRATA TRIPATHY,TAHASILDAR,HATADIHI,KEONJHAR	ADV. VS	// 0 //	
115	D-CONTC/31184/2025	SATYABRATA DAS VS SIBABRATA TRIPATHY,TAHASILDAR,HATADIHI,KEONJHAR	ADV. VS	// 0 //	
116	D-CONTC/31188/2025	NILAKANTHA NAYAK VS ANU GARG,IAS	ADV. VS	// 0 //	
117	D-CONTC/31191/2025	ANANTA KUMAR DALAI VS SALINI PANDIT,IAS	ADV. VS	// 0 //	
118	D-CONTC/31193/2025	ASHOK KUMAR BEHERA VS GOURAV SHIVAJI ISALWAR,IAS	MANOJ KUMAR PANDA VS	// 0 //	
119	D-CONTC/31199/2025	SUKANTI SETHI VS KEERTHI VASAN V.,IAS	ADV. VS	// 0 //	
120	D-CONTC/31204/2025	DHIRENDRA K.DAS andORS VS USHA PADHEE,IAS	ADV. VS	// 0 //	
121	D-CONTC/31206/2025	NABAKISHORE NAYAK VS USHA PADHEE,IAS	ADV. VS	// 0 //	
122	D-CONTC/31242/2025	RABI CHARAN RATH VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20230000737C202500062
123	D-CONTC/31243/2025	ISHWAR PARASAD MEHER VS SHALINI PANDIT,IAS	BIBHUTI BHUSAN PANDA VS	// 0 //	
124	D-CONTC/31257/2025	SWORNALATA PARIDA VS ABOLI SUNIL NARVANE,COLLECTOR AND DISTRICT MAGISTRATE,,JHARSUGUDA	ADV. VS	// 0 //	
125	D-CONTC/31260/2025	SK.MANWAR ALLI	ADV.	//	

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		VS	VS	()	
126	D-CONTC/31264/2025	SONAMIKA ROY,OES,DEO,KHORDHA		//	
		SANTILATA BEHERA	ADV.	//	
		VS	VS	()	
127	D-CONTC/31265/2025	ANU GARG,IAS		//	
		ANANTA KISHORE RAY	ADV.	//	
		VS	VS	()	
128	D-CONTC/31268/2025	PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHORDHA		//	
		PRAFULLA KUMAR MOHAPATRA	ADV	//	AOR20220001657C202500102
		VS	VS	()	
129	D-CONTC/31269/2025	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPTT.		//	
		SUDARSAN BEHERA	ADV.	//	
		VS	VS	()	
130	D-CONTC/31271/2025	NIRANJAN BEHERA,OES,DEO,JAGATSINGHPUR		//	
		NANDINI NAIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
131	D-CONTC/31275/2025	ABDAAL M.AKHTAR,COLLECTOR,ANGUL		//	
		SHARAT KUMAR SARANGI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
132	D-CONTC/31278/2025	MANORNAJAN MALLICK,DEO,BBSR		//	
		PADMANAV PATRA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
133	D-CONTC/31280/2025	GIRISH S.N.,PRINCIPAL SECRETARY,PANCHAYATI RAJ AND DRINKING WATER DEPT.,BBSR,KHURDA		//	
		SUBASH CHANDRA BISOYI	ADV.	//	
		VS	VS	()	
134	D-CONTC/31296/2025	SATYABRATA SAHU,IAS		//	
		JAGANNATH SAHOO	ADV.	//	
		VS	VS	()	
135	D-CONTC/31310/2025	SHALINI PANDIT,IAS		//	
		BALI SAHOO	JIBAN KANTA PATTANAIAK	//	
		VS	VS	()	
136	D-CRLA/23545/2025	GIRISH S.N,IAS		//	
		NARAYAN DAKUA @ MITU	SOUBHAGYA KUMAR DASH	DHARAKOT PS /240 /2025	AOR20220001631C202500194
		VS	VS	()	

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137	D-CRLA/23551/2025	STATE OF ODISHA KUMAR JENA VS	PRASANNA KUMAR PANI VS	// CUTTACK VIGILANCE /50 /2010 ()	
138	D-CRLA/23564/2025	STATE OF ODISHA(VIG.) HIMANSU BEHERA VS	RAJENDRA KUMAR PRADHAN VS	// CUTTACK VIGILANCE /18 /2017 ()	
139	D-CRLA/23600/2025	STATE OF ODISHA(VIG.) ASWINI PUNJI VS	KRUSHNA CHANDRA DASH VS	// KHARIAR /146 /2024 ()	
140	D-CRLA/23607/2025	STATE OF ODISHA JITENDRA @ LAKHI RANA VS	BHABANI SHANKAR DASPARIDA VS	// SAINTALA /130 /2021 ()	
141	D-CRLA/23664/2025	STATE OF ODISHA MANOHAR BEHERA VS	SATYABRATA SENAPATI VS	// BALASORE VIGILANCE /39 /2010 ()	
142	D-CRLA/23681/2025	STATE OF ODISHA(VIG.) JHUNULATA MALLIK VS	PURNA CHANDRA BEHERA VS	// KABISURYANAGAR (KODALA) /45 /2018 ()	AOR20220002667C202500008
143	D-CRLA/23704/2025	STATE OF ODISHA KANDRA MAJHI VS	PRABHAV BEHERA VS	// BISWANATHPUR /48 /2018 ()	
144	D-CRLA/23712/2025	STATE OF ODISHA PRAFULLA KUMAR MISHRA VS	PRANAYA SWAIN VS	// BHUBANESWAR VIGILANCE /48 /2011 ()	
145	D-CRLA/23720/2025	STATE OF ODISHA(VIG.) MITRAJIT BARIK VS	HEMANT KUMAR MUND VS	// //0 ()	
146	D-CRLA/23747/2025	STATE OF ODISHA(VIG.) LALITA RANA VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500052
147	D-CRLA/23771/2025	STATE OF ODISHA PRASANTA PATEI @ PRASANT PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /205 /2025 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/23544/2025 CRLMC/2995/2025	DEEPAK KUMAR BEHURA VS STATE OF ODISHA	BHARAT JALLI VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000509/2008	AOD20240000581C202500108
149	D-CRLMC/23557/2025	LILAMAYA PATEL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KEGAON /114 /2022 () //	
150	D-CRLMC/23570/2025 CRLMC/3003/2025	PADIA@PRADIP NAIK VS STATE OF ODISHA	MANORANJAN DAS VS	DHENKANAL SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000558/2025	AOR20220000053C202500081
151	D-CRLMC/23571/2025	BAISHNAB MANSETH VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /11 /2023 () //	
152	D-CRLMC/23574/2025	BAISHNAB MANSETH VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /70 /2023 () //	
153	D-CRLMC/23576/2025	BAISHNAB MANSETH VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /22 /2023 () //	
154	D-CRLMC/23580/2025	JAYASHREE DAS VS M/S MBS REALCON, BBSR	ASHOK KUMAR SAHOO VS	/ /0 () //	
155	D-CRLMC/23585/2025	MITHUNU NAIK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	SURADA /23 /2014 () //	
156	D-CRLMC/23598/2025	JAGANNATH SAHOO VS STATE OF ODISHA	MONALISHA SAHOO VS	PANIKOILI /218 /2025 () //	
157	D-CRLMC/23601/2025	ARPAN PATEL VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 () //	
158	D-CRLMC/23605/2025	PABITRA KUMAR BEDANTA VS STATE OF ODISHA	SAIBRATA RATH VS	SUNABEDA /31 /2021 () //	
159	D-CRLMC/23611/2025	SURENDRA KUMAR DAS	NIRANJAN PANDA	BHADRAK TOWN /22 /2020	

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		VS	VS	()	
160	D-CRLMC/23612/2025	KUMUDA CHANDRA BEHERA VASANTADA DEVADANAM @ MOHAMMAD INAYATULLAH	PRABHAKANTA KUMAR JENA	CHANDAKA P.S. /367 /2024	
		VS	VS	()	
161	D-CRLMC/23618/2025	STATE OF ODISHA PANDA MANDAL	SOUBHAGYA KUMAR DASH	RAYAGADA /31 /2008	AOR20220001631C202500199
		VS	VS	()	
162	D-CRLMC/23619/2025	STATE OF ODISHA BINOD BIHARI PATI	SAMARENDRA MOHANTY	/ /0	
		VS	VS	()	
163	D-CRLMC/23623/2025	STATE OF ODISHA ANURAG SANKHUA	SOUBHAGYA KUMAR DASH	ANANDAPUR /84 /2025	AOR20220001631C202500198
		VS	VS	()	
164	D-CRLMC/23627/2025	STATE OF ODISHA SOURAV MISHRA	MANOJ KUMAR MOHANTY	BHUBAN /335 /2024	
		VS	VS	()	
165	D-CRLMC/23630/2025	STATE OF ODISHA SUBASH SABAR @ BHUYAN @ SUBASH KARJEE	SOUBHAGYA KUMAR DASH	RAYAGADA /55 /2012	AOR20220001631C202500197
		VS	VS	()	
166	D-CRLMC/23638/2025	STATE OF ODISHA MANOJ KUMAR DAS @ MUNA	SAILAZA NANDAN DAS	BASTA /88 /2024	
		VS	VS	()	
167	D-CRLMC/23639/2025	STATE OF ODISHA TAPAS BHOI	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
168	D-CRLMC/23642/2025	STATE OF ODISHA TAPAS BHOI	PRIYA RANJAN SINGH	/ /0	
		VS	VS	()	
169	D-CRLMC/23645/2025	STATE OF ODISHA BHAKTA CHARAN RANA @ RAJU RANA	DHIRENDRA KUMAR MOHAPATRA	NAKTIDEUL /14 /2012	
		VS	VS	()	
170	D-CRLMC/23651/2025	STATE OF ODISHA MANORANJAN @ JHULU MAHAKUD	BIRENDRA KUMAR PARDHI	KARANJIA /108 /2008	
		VS	VS	()	

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171	D-CRLMC/23658/2025	STATE OF ODISHA SAROJ KUMAR MUKHI @ PINTU @ SARAJ KUMAR MAHANTA	MAHANTA SARATHI DAS VS	// KEONJHAR TOWN /164 /2018	AOD20240000364C202500128
172	D-CRLMC/23659/2025	STATE OF ODISHA SRICHARAN BISWAL	SRIKANTA MAHUNTA VS	// / /0	
173	D-CRLMC/23663/2025	MANOJ KUMAR DASH DHANSING MAJHI	AJAYA KUMAR JENA VS	// THUAMUL RAMPUR /189 /2023	
174	D-CRLMC/23665/2025	STATE OF ODISHA D BROS ALEN @ RIPU DIGAL	RAGHUNATH BISWAL VS	// BALLIGUDA /140 /2025	
175	D-CRLMC/23668/2025	STATE OF ODISHA SRICHANDRA MOHANTY	PRANAYA KUMAR MAHARAJ VS	// GHATAGAON /43 /2019	
176	D-CRLMC/23691/2025	STATE OF ODISHA BIJAYA KUMAR MAJHI	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /28 /2025	
177	D-CRLMC/23697/2025	STATE OF ODISHA AKASH SAHOO@RADHARAMAN SAHOO	BIBUDHENDRA KUMAR RATH VS	// KHURDA PS /227 /2023	
178	D-CRLMC/23716/2025	STATE OF ODISHA RINKU @ RANKANIDHI BHARIMAL	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /232 /2023	AOR20220001736C202500038
179	D-CRLMC/23721/2025	STATE OF ODISHA SUDHANSUBALA KHATUA	JAJATI KESHARI KHUNTA VS	// MARKAT NAGAR /13 /2024	
180	D-CRLMC/23727/2025	STATE OF ODISHA KASMIRA NAYAK	GURUDUTTA KAR VS	// / /0	
181	D-CRLMC/23732/2025	SUSHIL KUMAR JENA KANHU CHARAN BARIK @ KANHU BARIK	SUVASHISH PATTANAIAK VS	// GOP /260 /2023	
		STATE OF ODISHA		//	

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182	D-CRLMC/23741/2025	PRABIR @ PRABIRA SINGH VS NIGAMANANDA MOHANTY	SAMVIT MOHANTY VS	/ / 0 () //	
183	D-CRLMC/23746/2025	SARITA XESS VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	/ / 0 () //	
184	D-CRLMC/23757/2025	M/S. LCG PLASHTECH INDIA PVT. LTD.,KHORDHA VS JBS GUARDING AND FACILITIES PVT. LTD.,KHORDHA	PABITRA KUMAR NAYAK VS	/ / 0 () //	
185	D-CRLMC/23758/2025	ARVIND KUMAR SHARMA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /75 /2015 () //	
186	D-CRLMC/23767/2025	RAGHUNATH MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /119 /2023 () //	
187	D-CRLMC/23777/2025	BRUNDABANA NAIK VS STATE OF ODISHA	RAGHUNATH SINGH VS	CHATRAPUR /135 /2021 () //	
188	D-CRLMP/23566/2025	BHARATEE JENA VS ASWINI KUMAR PARIDA	MOHAN CHARAN JENA VS	/ / 0 () //	
189	D-CRLMP/23591/2025	JAGANNATH SAHOO VS STATE OF ODISHA	MONALISHA SAHOO VS	/ / 0 () //	
190	D-CRLMP/23672/2025	B. GOURI PRASAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 0 () //	
191	D-CRLMP/23676/2025	INDIRA DUTT VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ / 0 () //	
192	D-CRLMP/23693/2025	AJAY SAMAL VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	/ / 0 () //	
193	D-CRLMP/23699/2025	RANJAN KUMAR KAR	SARAT KUMAR JENA	/ / 0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/23709/2025	SUDHIR RANJAN MOHAPATRA	MANORANJAN MUDULI	DHENKANAL TOWN /142 /2024	AOD20240000388C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLREV/23578/2025	ALEKHA CHANDRA MOHANTY	DEBIDUTTA MOHAPATRA	//	AOD20220004576C202500017
		VS	VS	()	
		KAILASH MOHANTY		//	
196	D-CRLREV/23582/2025	SAHADEV RAY	AJIT KUMAR RAUT	BRAJARAJNAGAR /273 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLREV/23592/2025	BIBHUTI BHUSAN MAHAPATRA	MANAS KUMAR CHAND	MAHILA P.S. BUXIBAZAR /45 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLREV/23636/2025	AJIT KUMAR ACHARYA	SUSAMA RANI SAHOO	DASPALLA /239 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/23669/2025	MAHENAZ NASREEN	ABINASH ROURAY	/ /0	
		VS	VS	()	
		SAYEDA JAWED AHMED		//	
200	D-CRLREV/23679/2025	KUMARABARA SWAIN	RABI NARAYAN MOHANTY	BHUBANESWAR VIGILANCE /3 /2012	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
201	D-CRLREV/23680/2025	KALPALATA NAYAK	BRAHMANANDA TRIPATHY	//0	
		VS	VS	()	
		JYOTSNARANI SAHOO		//	
202	D-CRLREV/23705/2025	AKBAR KHAN	AMLAN SHAKTI PAUL	TURUMUNGA /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/23738/2025	AJIT KUMAR NAYAK	TUKUNA KUMAR MISHRA	MAIDALPUR /45 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLREV/23762/2025	ISWAR NAYAK @ ISWAR CHANDRA NAYAK	SUSHANTA HARICHANDAN	/ /0	
		VS	VS	()	

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205	D-CRLREV/23779/2025	SANJUKTA SAHOO @ NAYAK RAJU @ JALA RAJU @ J.RAJ VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	// BEGUNIA P.S. /33 /2024 ()	
206	D-CRP/31282/2025	TRILOCHAN SAHU VS ANANTA SAHU	AKSHAYA KUMAR SAHOO VS	// () //	
207	D-FAO/31086/2025	MIRA PAHAN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
208	D-FAO/31116/2025	SATYABHAMA MUDULI VS NALINI MAHARANA	BIRANCHI NARAYAN RATH VS	// () //	
209	D-LAA/31177/2025	HIMANSU SEKHAR PATTANAİK VS LAND ACQUISITION COLLECTOR, JAGATSINGHPUR	NAMITA PATTANAİK VS	// () //	
210	D-LAA/31194/2025	BASUMATI MEHER VS LAND ACQUISITION OFFICER, NUAPADA	KRUSHNA CHANDRA DASH VS	// () //	
211	D-MACA/31097/2025	B.M., NATIONAL INSURANCE CO.LTD., KORAPUT VS KAILASH CHANDRA DASH	PRASANTA KUMAR MAHALI VS	// () //	
212	D-MACA/31154/2025	D.M., NEW INDIA ASSURANCE CO.LTD., JAJPUR VS DHANESWAR MUNDA@PALYA	MAHITOSH SINHA VS	// () //	
213	D-MACA/31195/2025	JARANA BEHERA VS SAKUNTALA DAS	KAPILA CHARAN NAYAK VS	// () //	
214	D-MACA/31209/2025	SUSAMA PANDA VS BISWANATH MOHAPATRA	SATYABRATA SENAPATI VS	// () //	
215	D-MACA/31293/2025	MANAGER(T.P.HUB),ORIENTAL INSURANCE CO. LTD. VS RINA PRADHAN	SUBENSA RATH ROY VS	// () //	

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216	D-MACA/31324/2025	SARMOD PADHAN VS SHYAM TRADING CO., SAMBALPUR	PABITRA KUMAR NAYAK VS	// 0 //	
217	D-MACA/31327/2025	ANITA MAJHI VS PRADEEP KUMAR JAISWAL	PABITRA KUMAR NAYAK VS	// 0 //	
218	D-MATA/31160/2025	SANGRAM KISHORE SATAPATHY VS ARCHANA HOTA	SOUMYA MISHRA VS	// 0 //	
219	D-MATA/31210/2025	RATIKANTA KUANAR VS JYOTIREKHA NAYAK	LALATENDU SAMANTARAY VS	// 0 //	
220	D-MATA/31285/2025	GHANALATA DEHURY @ NAYAK VS ANTARYAMI NAYAK	AKSHAYA KUMAR SAHOO VS	// 0 //	
221	D-MATA/31329/2025	KAVITA RANI JENA @ KAVITAMANI JENA VS DEBASIS SAMAL	PRAJNA SARITA MOHANTY VS	// 0 //	
222	D-MATA/31347/2025	SABITA MALLA VS PRAKASH CHANDRA MALLA	ANUPAM DASH VS	// 0 //	
223	D-OTAPL/31178/2025	PRINCIPAL COMMISSIONER OF GST AND CENTRAL EXCISE AND SERVICE TAX VS M/S DHAMRA PORT COMPANY LTD.	ENCISER KUMAR MISHRA VS	// 0 //	AOR20220001780C202500073
224	D-RPFAM/31201/2025	SUJATA PARIDA VS SURYA SARATHI PRADHAN	ASMIYA RANJAN MAJHI VS	// 0 //	
225	D-RPFAM/31286/2025	DILLIP MENDALI VS DIPANJALI@BINDU MENDALI	SANTOSH KUMAR NANDA VS	// 0 //	
226	D-RSA/31157/2025	PRADIPTA KUMAR MOHANTY VS BENUDHAR SWAIN	TUSAR KUMAR MISHRA VS	// 0 //	
227	D-RSA/31168/2025	U.SRINIVAS PATRO	SOUMYA MISHRA	//	

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		VS	VS	()	
		PUSPALATA BEHERA		//	
228	D-RSA/31181/2025	HARISH CHANDRA PANIGRAHI	SATYABADI MANTRY	//	
		VS	VS	()	
		THE COLLECTOR, GANJAM		//	
229	D-RSA/31187/2025	DEOKARAN BAGH@KHADIA	NIRANJAN SINGH (1)	//	
		VS	VS	()	
		PARBATI BAGH@KHADIA		//	
230	D-RSA/31297/2025	DIPTI BISWAL	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		M/S. ELEGANT ELECTRONIC, KHURDA		//	
231	D-RSA/31316/2025	PRATIMA PAIKRAY	KOUSIK ANANDA GURU	//	
		VS	VS	()	
		SABITA CHAMPAT RAY		//	
232	D-RVWPET/31230/2025	DR.RAMESH CHANDRA SWAIN	MANOJ NAYAK	//	
		VS	VS	()	
		RASMITA SWAIN		//	
233	D-TRP(C)/31104/2025	JYOTSHNA RANI SHEET @ SETHI	KULDEEP MOHANTY	//	AOD20240000012C202500165
	TRP(C)/252/2025	VS	VS		JUDGE FAMILY COURT, BARIPADA(Mayurbhanj)
		MANAS RANJAN SETHI			CP/0000105/2025
234	D-TRP(C)/31110/2025	PALLABI MAHANTA	DIBYARANJAN BEHERA	//	
	TRP(C)/253/2025	VS	VS		CIVIL JUDGE (SD),BONAI(Sundargarh)
		DINESH KUMAR MAHANTA			Mat/0000002/2025
235	D-TRP(C)/31140/2025	ARATI PADHI	BIBEKANANDA MAHAPATRA	//	
		VS	VS	()	
		JIBAN BIKASH MISHRA		//	
236	D-TRP(C)/31313/2025	RASMITA SETH	ARUN KUMAR DAS	//	
		VS	VS	()	
		BIKASH CHANDRA BEHERA		//	
237	D-WA/31105/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	//	LOD20240000200C202500358
		VS	VS	()	
		BASANTA KUMAR DASH		//	
238	D-WA/31130/2025	NAGMA PARBIN	ATUL TRIPATHY	//	AOD20240000618C202500100
		VS	VS	()	

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239	D-WA/31143/2025	REVENUE DIVISIONAL COMMISSIONER CENTRAL DIVISION, CUTTACK AMAN KUMAR PANDA VS STATE OF ORISSA	MONALISHA SAHOO VS	// // ()	
240	D-WP(C)/31074/2025	DIPA MAHARANA VS STATE OF ODISHA	PRAJNA MOHANTY VS	// // ()	AOR20250000933C202500001
241	D-WP(C)/31075/2025	DR SUMANTA KUMAR GIRI VS STATE OF ODISHA	PRASANTA KUMAR PRADHAN VS	// // ()	AOR20230000705C202500036
242	D-WP(C)/31076/2025 WP(C)/21771/2025	BHASKAR CHANDRA MAHARATHA VS EAST COAST RAILWAYS, KHURDA	GOPINATH MISHRA VS	// // ()	
243	D-WP(C)/31077/2025 WP(C)/21757/2025	SAHASRANSHU BHUYAN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // ()	
244	D-WP(C)/31078/2025	HADUBANDHU NAYAK VS THE BERHAMPUR MUNICIPAL CORPORATION	MANOJ KUMAR NAYAK VS	// // ()	AOR20230001273C202500015
245	D-WP(C)/31079/2025	BRAJA KISHOR PRDHAN VS THE ARBITRATOR UNDER NH ACT,1956-CUM-DISTRICT MAGISTRATE AND COLLECTOR	RABINDRA NATH DEBATA VS	// // ()	AOR20220003946C202500007
246	D-WP(C)/31080/2025 WP(C)/21775/2025	NAMITA MISHRA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
247	D-WP(C)/31081/2025	PARBATI JENA VS THE ARBITRATOR UNDER NH ACT, 1956 -CUM-DISTRICT MAGISTRATE AND COLLECTOR	RABINDRA NATH DEBATA VS	// // ()	AOR20220003946C202500008
248	D-WP(C)/31082/2025 WP(C)/21800/2025	KAINTA SAMAL VS THE ARBITRATOR UNDER NH ACT, 1956-CUM-DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	RABINDRA NATH DEBATA VS	// // ()	AOR20220003946C202500006
249	D-WP(C)/31083/2025	FARID KHAN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BHARAT JALLI VS	// // ()	AOD20240000581C202500109

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250	D-WP(C)/31084/2025	RAGHUNATH PRADHAN VS THE STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //	
251	D-WP(C)/31085/2025 WP(C)/21795/2025	RAGHUNATH BISOI VS THE CHIEF EXECUTIVE OFFICER, TPCODL, KHURDA	AKSHAYA KUMAR JENA VS	// 0 //	
252	D-WP(C)/31087/2025 WP(C)/21780/2025	ANJANA XESS VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
253	D-WP(C)/31088/2025 WP(C)/21813/2025	TUNA BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
254	D-WP(C)/31089/2025 WP(C)/21792/2025	MANOJ KUMAR PATRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
255	D-WP(C)/31090/2025 WP(C)/21811/2025	SANGITARANI BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
256	D-WP(C)/31091/2025 WP(C)/21782/2025	RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
257	D-WP(C)/31093/2025	CHANDRAKANTA SAHU VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	// 0 //	
258	D-WP(C)/31095/2025 WP(C)/21808/2025	SUKANTA KUMAR BISWAL VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
259	D-WP(C)/31096/2025	BIRANCHI PRAKASH BEHERA VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
260	D-WP(C)/31098/2025 WP(C)/21777/2025	SAROJ KUMAR PRADHAN VS CENTRAL BANK OF INDIA, CUTTACK	SIDHARTHA MISHRA VS	// 0 //	
261	D-WP(C)/31099/2025	CHAGALI @ CHANDRABHANU ROUT	KSHIROD KUMAR SAHOO	//	

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		VS	VS	0	
		COMMISSIONER, CONSOLIDATION, ODISHA, CUTTACK		//	
262	D-WP(C)/31101/2025	SARBESWAR BAGUDAI	SATYABRATA MOHANTY (1)	//	
	WP(C)/21805/2025	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/31102/2025	SANJIT DIGAL	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/31103/2025	BANI RAY	KOUSIK ANANDA GURU	//	
	WP(C)/21781/2025	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/31106/2025	BHABANI SINHARI	KOUSIK ANANDA GURU	//	
	WP(C)/21786/2025	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/31107/2025	THE SECY OF DREAM CENTER EDUCATIONAL HOSTEL, SIMULTA	DEBENDRA KUMAR KALLA RANJIT	//	
	WP(C)/21763/2025	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/31111/2025	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, KANTAMAYAK	CAJAY KANTAMAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/31113/2025	M/S JSW STEEL LIMITED MUMBAI	SARADA PRASANNA SARANGI	//	
	WP(C)/21790/2025	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31114/2025	LAXMAN BISAN MURMU	ANJAN KUMAR BISWAL	//	
	WP(C)/21778/2025	VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31118/2025	MAA MANGALA INDUSTRIES PVT. LTD., KEONJHAR	PRASANTA KUMAR SATAPATHY	//	
	WP(C)/21783/2025	VS	VS	0	
		TATA POWER NORTH ODISHA, DISTRIBUTION LTD. (TPNODL), BALASORE		//	
271	D-WP(C)/31119/2025	PRADIP KUMAR LAHA	ARIJEET MISHRA	//	
		VS	VS	0	
		CUTTACK DEVELOPMENT AUTHORITY		//	
272	D-WP(C)/31120/2025	SURESH KUMAR AGARWAL	AMIT PRASAD BOSE	//	
	WP(C)/21787/2025	VS	VS	0	

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273	D-WP(C)/31121/2025	STATE OF ODISHA PRAKASH MANDAL VS THE TAHASILDAR MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //	
274	D-WP(C)/31122/2025	JUGUDI GANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
275	D-WP(C)/31123/2025 WP(C)/21772/2025	SUSHILA AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
276	D-WP(C)/31124/2025 WP(C)/21802/2025	JYOTSHNAMAYEE MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
277	D-WP(C)/31125/2025 WP(C)/21791/2025	KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //	
278	D-WP(C)/31126/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
279	D-WP(C)/31127/2025 WP(C)/21784/2025	SARBESWAR BEHERA VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //	
280	D-WP(C)/31128/2025 WP(C)/21785/2025	KARTIKA CHARAN SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
281	D-WP(C)/31129/2025 WP(C)/21806/2025	KALPANA GIRI VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //	
282	D-WP(C)/31131/2025	KUNAL GOUTAM DAS VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
283	D-WP(C)/31133/2025	MANGAL SAMASI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	

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284	D-WP(C)/31136/2025	MANGAL SAMASI VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
285	D-WP(C)/31137/2025	DHANANJAYA PANDA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
286	D-WP(C)/31138/2025	BIOND BIHARI SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
287	D-WP(C)/31139/2025 WP(C)/21797/2025	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	SRIKANTA KU. NATH VS	// 0 //	
288	D-WP(C)/31141/2025	MAKARDHWAJA SAHOO VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
289	D-WP(C)/31142/2025	SUDARSAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
290	D-WP(C)/31144/2025 WP(C)/21779/2025	SUVASHREE PATNAIK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
291	D-WP(C)/31145/2025 WP(C)/21801/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, GUNAM VS STATE OF ODISHA	GNANABALA ROY CHOUDHURY VS	// 0 //	
292	D-WP(C)/31146/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPERS, GUNAM VS STATE OF ODISHA	GNANABALA ROY CHOUDHURY VS	// 0 //	
293	D-WP(C)/31147/2025	GANDHARBA DAS VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //	
294	D-WP(C)/31148/2025	SANJAY KUMAR PANIGRAHI VS CHAIRMAN, AIRPORT AUTHORITY OF INDIA,	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500125
295	D-WP(C)/31149/2025	PRABHATI NAIK	SUKANTA KUMAR DALAI	//	

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	WP(C)/21788/2025	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/31150/2025	RUKMANI SETH	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500126
	WP(C)/21793/2025	VS STATE OF ODISHA	VS	() //	
297	D-WP(C)/31151/2025	GOBARDHAN SETHY	MOHIT KUMAR PATI	//	AOR20220001535C202500149
		VS STATE OF ODISHA	VS	() //	
298	D-WP(C)/31152/2025	M/S. NIGAM ICE PALANT, KENDRAPARA	MANOJ KUMAR MOHANTY	//	
		VS STATE OF ODISHA	VS	() //	
299	D-WP(C)/31153/2025	PRAVAMANJULA SAHOO	ALOK KUMAR PANDA	//	
		VS STATE OF ODISHA	VS	() //	
300	D-WP(C)/31155/2025	RABI KUMAR PANDA	ASIT KUMAR JENA	//	
		VS STATE OF ODISHA	VS	() //	
301	D-WP(C)/31156/2025	M/S. SHREE JAGANNATH ICE PLANT, KENDRAPARAMANOJ KUMAR MOHANTY		//	
		VS STATE OF ODISHA	VS	() //	
302	D-WP(C)/31158/2025	M/S. UPASANA ICE PLANT, KENDRAPARA	MANOJ KUMAR MOHANTY	//	
		VS STATE OF ODISHA	VS	() //	
303	D-WP(C)/31159/2025	RAGHUNATH NAYAK	MITRA RANJAN TRIPATHY	//	
		VS STATE OF ODISHA	VS	() //	
304	D-WP(C)/31161/2025	PRASANNA KUMAR BHOI	LAKSHMAN MISHRA	//	
		VS TAHASILDAR DHARMASALA	VS	() //	
305	D-WP(C)/31162/2025	SATYANANDA MOHAPATRA	HEMANTA KUMAR MOHAPATRA	//	
		VS THE CHAIRMAN CUM MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD., KHURDA	VS	() //	
306	D-WP(C)/31163/2025	ORISSA POWER GENERATION CORPORATION LTD. (OPGCY) AND RABIN DAS	OPGCY AND RABIN DAS	//	
		VS	VS	()	

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307	D-WP(C)/31164/2025 WP(C)/21804/2025	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR M/S BRAHMAPUTRA INFRASTRUCTURE LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS VS	// // 0 //	AOR20220001213C202500039
308	D-WP(C)/31165/2025	ANANTA CHARAN MISHRA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	// 0 //	
309	D-WP(C)/31166/2025	M/S BRAHMAPUTRA INFRASTRUCTURE LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS VS	// 0 //	AOR20220001213C202500040
310	D-WP(C)/31167/2025	BINODINI NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	// 0 //	
311	D-WP(C)/31169/2025	PRATAP CHANDRA MOHARANA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS VS	// 0 //	
312	D-WP(C)/31170/2025	BULU MAHARANA VS M/S TATA POWER NORTHERN ODISHA DISTRIBUTION LIMITED, BALASORE	BISWA PRAKASH DHAL VS VS	// 0 //	
313	D-WP(C)/31172/2025	SUDHANSU SEKHAR NAYAK VS BRANCH MANAGER, ICICI BANK LTD., CUTTACK	PRASANTA KUMAR PANDA VS VS	// 0 //	
314	D-WP(C)/31174/2025	BIJAY KUMAR PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
315	D-WP(C)/31175/2025 WP(C)/21803/2025	NILIMA SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
316	D-WP(C)/31176/2025	BIMAL PATNAIK VS STATE OF ODISHA	SWAPNIL ROY VS VS	// 0 //	AOR20220001600C202500089
317	D-WP(C)/31180/2025	KALANDI CHARAN SAHOO VS STATE OF ODISHA	NRUSINGH CH. ROUT VS VS	// 0 //	

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318	D-WP(C)/31183/2025	SIDDHARTH BHUYAN VS STATE OF ODISHA	HIMANSU SEKHAR MOHANTY VS STATE OF ODISHA	// 0 //	
319	D-WP(C)/31185/2025	SUMANTA MAHAKUD VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/31186/2025	SANATAN ROUT VS STATE OF ODISHA	NRUSINGH CH. ROUT VS STATE OF ODISHA	// 0 //	
321	D-WP(C)/31189/2025	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
322	D-WP(C)/31190/2025	SRINIBAS SWAIN VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/31192/2025	UDAYANATH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// 0 //	
324	D-WP(C)/31196/2025	DR B TULASI DAS VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS STATE OF ODISHA	// 0 //	AOD20240000581C202500110
325	D-WP(C)/31198/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	
326	D-WP(C)/31200/2025	KAILASH CHANDRA ROUT VS STATE OF ODISHA	MOHIT AGARWAL VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/31203/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/31205/2025	M/S. GLOBAL COAL AND MINING PVT. LTD., JHARSUGUDA VS M/S. MAHANADI COALFIELDS LTD., SAMBALPUR	PRADIP KUMAR MOHAPATRA VS M/S. MAHANADI COALFIELDS LTD., SAMBALPUR	// 0 //	
329	D-WP(C)/31207/2025	SUBASH BOSE ENGLISH MEDIUM SCHOOL, JAJPUR	SOMANATH NANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/31208/2025	BRAJADHAR BARIK	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/31211/2025	BHIMSEN SAHU	AMBIKA PRASAD MISHRA	//	AOD20240000581C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/31212/2025	GAIL (INDIA) LTD., NEW DELHI	ABINASH BARIK	//	
		VS	VS	()	
		DHARMANANDA RAY @ BEHURA		//	
333	D-WP(C)/31213/2025	BIDYUTLATA MALLICK	ANKITA MUKHERJI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/31214/2025	A VIJAY SHANKAR @ ANASUL VIJAY BHASKAR	AMBIKA PRASAD MISHRA	//	AOD20240000581C202500112
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/31215/2025	CHITTARANJAN SAHOO	SATYABAN SAHOO	//	
		VS	VS	()	
		CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR		//	
336	D-WP(C)/31216/2025	FRANKLIN INSTITUTE OF MEDICAL SCIENCE, PURI	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/31217/2025	SIMANCHALA MAHAPATRA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/31218/2025	RT. REV VIOLET NAYAK	SUSHANTA KUMAR JOSHI	//	
	WP(C)/21812/2025	VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/31220/2025	HARI SANKAR BEHERA	TRILOCHAN BARIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/31221/2025	BENUDHAR GIRI	MANOJ KUMAR PANDA	//	
		VS	VS	()	

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341	D-WP(C)/31222/2025	STATE OF ODISHA TULARAM BAG@GANDA VS COLLECTOR, SUNDARGARH	PRASANTA KUMAR NANDA VS	// // 0 //	
342	D-WP(C)/31223/2025	SAHAJBAHAL LAMPCS CO OPERATIVE SOCIETY LTD, VS THE REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, KHORDA	RAMDAS CHARI VS	// 0 //	
343	D-WP(C)/31224/2025	RAJESH KUMAR SAHOO VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
344	D-WP(C)/31225/2025	LILIMA KAMILA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
345	D-WP(C)/31226/2025	SUPRAVA PRADHAN VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, KHORDHA	BIPIN KUMAR NAYAK VS	// 0 //	
346	D-WP(C)/31227/2025	AJAY KUMAR DASH VS UNION OF INDIA	USHARANI PATI VS	// 0 //	
347	D-WP(C)/31228/2025	PABITRA MOHAN ROUT VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //	
348	D-WP(C)/31229/2025	ARUN KUMAR SINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	AOD20240000333C202500062
349	D-WP(C)/31231/2025	T.VENKAT RATNAM @ TEKI VENKAT RATNAM VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //	
350	D-WP(C)/31232/2025	PRADIPTA KUMAR CHHOTORAY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //	
351	D-WP(C)/31233/2025	SANTOSH KAPOOR VS REVENUE DIVISIONAL COMMISSIONER, (CENTRAL DIVISUION), ODISHA, CUTTACK	ABINASH ROURAY VS	// 0 //	

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352	D-WP(C)/31235/2025	M/S S.J. DEVELOPERS AND HOUSING PVT. LTD., KHURDA VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	URJADAS ACHARY VS UPENDRA KUMAR SAMAL	// () //	
353	D-WP(C)/31236/2025	LALITA KAR VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS CHITRASEN PARIDA	// () //	
354	D-WP(C)/31237/2025	RAHASA CHANDRA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS GOPAL KRISHNA NAYAK	// () //	AOR20220001432C202500025
355	D-WP(C)/31238/2025	UNION OF INDIA VS HEMANTA KUMAR JENA	GOPAL KRISHNA NAYAK VS KANANBALA ROY CHOUDHURY	// () //	
356	D-WP(C)/31239/2025	M/S SUMEET SECURITY SERVICE VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS SANGRAM JENA	// () //	AOR20220001523C202500099
357	D-WP(C)/31240/2025	SHYAMAGHANA PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS ASHOK KUMAR PANIGRAHI	// () //	
358	D-WP(C)/31241/2025	PADMABATI BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS GOURAV KUMAR ROY CHOUDHURY	// () //	
359	D-WP(C)/31242/2025	M/S AMP ENGINEERING AND SERVICES VS THE CHIEF COMMISSIONER CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS DIPTI RANJAN BHOKTA	// () //	AOD20220003611C202500007
360	D-WP(C)/31244/2025	DR.SARAT KUMAR PANIGRAHI VS GOVT OF ODISHA	DIPTI RANJAN BHOKTA VS LAMBODAR PRADHAN	// () //	
361	D-WP(C)/31246/2025	NIRMAL KUMAR MISHRA VS STATE OF ODISHA	LAMBODAR PRADHAN VS DILIP KUMAR SAHU	// () //	
362	D-WP(C)/31247/2025	RAMA PRADHAN VS CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD	DILIP KUMAR SAHU VS DEVI PRASAD DASH	// () //	AOR20220001727C202500099
363	D-WP(C)/31248/2025	KOUTILYA NURSING SCHOOL, BURLA	DEVI PRASAD DASH	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/31249/2025	ANUPAMA PRADHAN	LAMBODAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/31250/2025	SUSHANTA KUMAR DAS		//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/31252/2025	RAJA PATNAIK	ABINASH ROUTHAY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
367	D-WP(C)/31253/2025	GANDHARBA PRADHAN	GOPAL KRISHNA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/31254/2025	PUSPARANI JENA	SHAKTI PRASAD PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/31255/2025	SATYANARAYAN NAYAK	JITENDRA KUMAR MISHRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/31256/2025	HARENDRA NARAYAN MAHAPATRA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/31258/2025	LALMOHAN SOREN	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/31259/2025	GAGAN BIHARI LENKA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/31261/2025	SABITRI RANA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/31262/2025	AKSHAY KUMAR CHOUDHURY	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	

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375	D-WP(C)/31263/2025	CANARA BANK, GANJAM SASMITA NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// // 0 //	
376	D-WP(C)/31266/2025	JABIR ALI KHAN VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
377	D-WP(C)/31270/2025	ABDUL BASID KADERI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //	
378	D-WP(C)/31272/2025	DEEPIKA HIRA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
379	D-WP(C)/31274/2025	RATAN KUMAR PASPUREDDY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500087
380	D-WP(C)/31276/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //	
381	D-WP(C)/31277/2025	MAHESWAR BHUYAN VS COLLECTOR AND DISTRICT MAGISTRATE OF KENDRAPARA	STHITI PRAGYAN SUNANDINI VS	// 0 //	
382	D-WP(C)/31279/2025	HEMANTA KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //	
383	D-WP(C)/31281/2025	BIKRAM KISHORE SWAIN VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
384	D-WP(C)/31283/2025	SARAT KUMAR DAS VS MADHAB JENA	PADMALOCHAN MOHANTY VS	// 0 //	AOR20240000071C202500006
385	D-WP(C)/31284/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	

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386	D-WP(C)/31287/2025	HIMANSHU CHANDRA ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
387	D-WP(C)/31288/2025	NILADREE NANDINI DAS VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
388	D-WP(C)/31289/2025	DAULATA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
389	D-WP(C)/31290/2025	BHASMITA MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
390	D-WP(C)/31291/2025	DR. J.K.S., COLLAGE, PARAMANAPUR, SAMBALPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA	PRANAB RANJAN CHHATOI VS	// 0 //	
391	D-WP(C)/31292/2025	SUMITRA JENA VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //	
392	D-WP(C)/31294/2025	PRAVAT KUMAR GIRI VS ZONE OFFICER-CUM-L.A. COLLECTOR, SUBARNA REKHA IRRIGATION PROJECT, MAYURBHANJ	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
393	D-WP(C)/31295/2025	GOUTAM MAHAPATRA VS STATE OF ODISHA	SANJAY KUMAR MOHANTY 2 VS	// 0 //	
394	D-WP(C)/31298/2025	DR. J.K.S., COLLEGE, PARAMANAPUR, SAMBALPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA	PRANAB RANJAN CHHATOI VS	// 0 //	
395	D-WP(C)/31299/2025	MANJULATA PADHI VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //	
396	D-WP(C)/31300/2025	PRASANNA KUMAR ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
397	D-WP(C)/31301/2025	NILAMADHAB NAYAK	BINI MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/31302/2025	RAJKUMAR RAITA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/31303/2025	KUNDA BHOI	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
400	D-WP(C)/31304/2025	ANANDA DASH	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
401	D-WP(C)/31305/2025	AMARJIT PADHY	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/31306/2025	DASHRATH MIRDHA	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
403	D-WP(C)/31307/2025	ROHIT KUMAR BARGAI	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
404	D-WP(C)/31308/2025	OKIL DEHERI	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
405	D-WP(C)/31309/2025	THE BRANCH MANAGER, IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., KHURDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		RAMAHARI NAHAK		//	
406	D-WP(C)/31311/2025	ASHOK KUMAR DASH	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT. OF ORISSA		//	
407	D-WP(C)/31312/2025	GOKULA MIRDHA	BHABA RANJAN KAR	//	
		VS	VS	0	
		GOVT OF ODISHA		//	
408	D-WP(C)/31314/2025	SADHU PRASAD MALLIK	JAGAJIBAN PRADHAN	//	
		VS	VS	0	

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409	D-WP(C)/31315/2025	STATE OF ODISHA KSHIRODRA BIHARI DASH VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// // 0 //	
410	D-WP(C)/31317/2025	ALEKHA CHANDRA SAHU VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //	
411	D-WP(C)/31318/2025	KSHETRA MOHAN RANA VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
412	D-WP(C)/31319/2025	LAXMI PRASAD DASH VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //	
413	D-WP(C)/31320/2025	ADITYA PARK PROPERTIES PRIVATE LTD VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// 0 //	AOR20220001432C202500027
414	D-WP(C)/31321/2025	RANJIT SAHU VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
415	D-WP(C)/31322/2025	BHOLANATH PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
416	D-WP(C)/31323/2025	JAY DURGA TRANSPORT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500001
417	D-WP(C)/31325/2025	MOHAN CHARAN MAJHI VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //	
418	D-WP(C)/31326/2025	RABINDRA MEHER VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //	
419	D-WP(C)/31328/2025	SURENDRA SAMAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	

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420	D-WP(C)/31330/2025	MAHADEV MALLIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
421	D-WP(C)/31331/2025	BIBHUTI KUMAR NAIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
422	D-WP(C)/31332/2025	M/S BAJRANGBALI SPONGE AND POWER LTD, SUNDS VS REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BBSR	SOMNATH MISHRA VS	// 0 //	
423	D-WP(C)/31333/2025	DEBARAJ SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
424	D-WP(C)/31334/2025	MANMATH KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
425	D-WP(C)/31336/2025	BABRUBAHAN MOHAPATRA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
426	D-WP(C)/31337/2025	PRADEEP KUMAR PANY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
427	D-WP(C)/31338/2025	JAY DURGA TRANSPORT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500003
428	D-WP(C)/31339/2025	JAY DURGA TRANSPORT VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500002
429	D-WP(C)/31340/2025	SURENDRA KUMAR MAHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
430	D-WP(C)/31341/2025	SUJIT KUMAR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
431	D-WP(C)/31342/2025	ARJUNA SWAIN	SURYAKANTA DWIBEDI	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/31343/2025	AUTHUM INVESTMENT AND INFRASTRUCTURE LIMITED, BHAN	RAMA CHANDRA PANIGRAHY	//	
		VS	VS	()	
		CHIEF JUDICIAL MAGISTRATE, CUTTACK		//	
433	D-WP(C)/31344/2025	BHISMA CHANDRA MOHANTY	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICER, JOBRA		//	
434	D-WP(C)/31345/2025	SMRUTIPRITAM MOHANTY	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/31346/2025	SURENDRA KUMAR BISWAL	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
		SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICER, JOBRA		//	
436	D-WP(C)/31348/2025	MAHESWAR BEHERA	SANJIB KUMAR BHANJADEO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/31349/2025	BRAJA KISHROE SAHOO	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/23547/2025	SANI GOP @SONI @ TIA	UMA SHANKAR PATEL	RAIBAGA /47 /2025	AOR20220000263C202500044
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/23548/2025	AJIT KISHAN	SATYAPADA SHARMA	KUTRA /26 /2025	AOR20220000138C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/23549/2025	BIJAYA KUMAR CHOUDHURY @ BIJAY	RAJENDRA NARAYAN ROUT	BARGARH /269 /2025	AOR20220001558C202500125
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/23550/2025	PINTU BEHERA	RASHMI NARAYAN PATNAIK	LAHUNIPADA /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/23552/2025	RAJENDRA PARIDA	MITU KUMAR BISWAL	KHALLIKOTE /145 /2017	AOD20240000430C202500023
		VS	VS	()	

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443	D-ABLAPL/23553/2025	STATE OF ODISHA SUSHANTA DAS VS	SARADA PRASAD DASH VS	// SIMULIA /284 /2025 ()	
444	D-ABLAPL/23558/2025 ABLAPL/9260/2025	STATE OF ODISHA MIRZA AAQUIB ALI BAIG @ SIKANDAR ALLI VS	RASHMIKANTA MAHALIK VS	// JENAPUR /250 /2025 ()	
445	D-ABLAPL/23559/2025	STATE OF ODISHA RASHMITA SAHOO VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /598 /2025 ()	
446	D-ABLAPL/23560/2025 ABLAPL/9261/2025	STATE OF ODISHA NIRMAL ROUT VS	PRIYA RANJAN SINGH VS	// / 0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)	
447	D-ABLAPL/23561/2025 ABLAPL/9262/2025	STATE OF ODISHA BHABANI SANKAR PAL VS	SURESH KUMAR PANDA VS	// / 0 ()	
448	D-ABLAPL/23563/2025	STATE OF ODISHA SURESH KUMAR JETHI VS	PRAVAT KUMAR NAYAK VS	// TALCHER TOWN /118 /2025 ()	
449	D-ABLAPL/23567/2025	STATE OF ODISHA BIKASH KUMAR MUDULI VS	DEBIDUTTA MOHAPATRA VS	// TOMANDO /215 /2025 ()	AOD20220004576C202500015
450	D-ABLAPL/23569/2025	STATE OF ODISHA SANTOSH KUMAR SUTAR VS	PRATIK DASH VS	// TIHIDI /257 /2025 ()	
451	D-ABLAPL/23572/2025	STATE OF ODISHA KUSO RAJ BHAKTA VS	ARIJEET MISHRA VS	// JEYPORE SADAR /181 /2025 ()	
452	D-ABLAPL/23573/2025	STATE OF ODISHA LAXMIDHARA MAHARANA VS	ARIJEET MISHRA VS	// PANIKOILI /288 /2022 ()	
453	D-ABLAPL/23575/2025	STATE OF ODISHA AJAY PATRA VS	ARIJEET MISHRA VS	// KOREI /243 /2025 ()	
		STATE OF ODISHA		//	

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454	D-ABLAPL/23577/2025	DEEPAK KUMAR BARIK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHHEND /132 /2025 () //	
455	D-ABLAPL/23579/2025	SIDHARTHA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /374 /2025 () //	
456	D-ABLAPL/23583/2025	CHANDAN AGRAWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BELPAHAR /152 /2025 () //	
457	D-ABLAPL/23584/2025	SUBRAT SAHU @ SAHOO VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	TOMANDO /215 /2025 () //	AOD20220004576C202500016
458	D-ABLAPL/23586/2025 ABLAPL/9249/2025	MD. SALIM @ SALIM KHAN VS STATE OF ODISHA	ANITA SAHOO VS	TITILAGARH /257 /2025 () //	
459	D-ABLAPL/23589/2025 ABLAPL/9257/2025	RAMACHANDRA GHOSH VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BHOGRAI /224 /2025 () //	AOR20220002787C202500103
460	D-ABLAPL/23590/2025	SURESH KUMAR JETHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	TALCHER TOWN /928 /2024 () //	
461	D-ABLAPL/23593/2025	KRISHNA DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /203 /2025 () //	AOR20220001297C202500198
462	D-ABLAPL/23594/2025	SUSAMA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
463	D-ABLAPL/23595/2025	SUJATA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
464	D-ABLAPL/23596/2025 ABLAPL/9258/2025	KANHUA SAHOO @ SUSANT KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000066/2025	AOD20220004020C202500035
465	D-ABLAPL/23597/2025	ANJAN KUMAR DAS	BYOMAKESH TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/23599/2025	MISHRA CHANDRA BEHERA	NILAKANTHA DAS	MANCHESWAR P.S. /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/23603/2025	MAHADEV ROUT	BISWARANJAN DALAI	BALIANTA P.S. /292 /2025	AOR20220003722C202500137
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/23604/2025	SUSHANTA KUMAR MALLICK	SUSAMA RANI SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/23606/2025	AMARESWAR DAS	BISWAJIT PASAYAT	CUTTACK SADAR /558 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/23608/2025	SUDARSHAN SAHOO	BISWARANJAN DALAI	CUTTACK SADAR /580 /2025	AOR20220003722C202500138
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/23610/2025	PRAVAKAR MALIK	ASIT KUMAR JENA	BADACHANA /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/23616/2025	RAGHUNATH CHAMPATI	SUSANTA KUMAR LENKA	DHAULI PS /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/23617/2025	ABINASH PATI @ ABHINASH	KULDEEP MOHANTY	KHANTAPADA /198 /2025	AOD20240000012C202500167
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/23622/2025	JAYAPRAKASH SAHOO	BISWAJIT PASAYAT	GHATAGAON /290 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/23626/2025	SANZEEDA BEGUM	SIDHARTHA MISHRA	MAHILA P.S.(BBSR) /191 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/23634/2025	SOBHA RANI PATNAIK @ SOBHA RANI PATNAIK	SOUMYA RANJAN MOHANTY	BHUBANESWAR VIGILANCE /16 /2025	
		VS	VS	()	

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477	D-ABLAPL/23635/2025	STATE OF ODISHA(VIG.) MUDILA MANIKANTHA @ M. MANIKANTHA VS	SOUBHAGYA KUMAR DASH VS	// KASINAGAR /98 /2023 ()	AOR20220001631C202500196
478	D-ABLAPL/23637/2025	STATE OF ODISHA ASHISH KUMAR MALLICK VS	AMIYA BHUSAN DASH VS	// NAYAPALLI P.S. /343 /2025 ()	
479	D-ABLAPL/23640/2025	STATE OF ODISHA SK. AKTAR ALI VS	MOHAMMED RIAZ VS	// PURUNABAZAR /73 /2025 ()	
480	D-ABLAPL/23646/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500026
481	D-ABLAPL/23649/2025	STATE OF ODISHA SIBASISH SAMANTASINGHAR VS	PARTHA SARATHI DAS VS	// KHURDA SADAR /189 /2025 ()	AOD20240000364C202500130
482	D-ABLAPL/23652/2025	STATE OF ODISHA MANOJ KUMAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500027
483	D-ABLAPL/23654/2025	STATE OF ODISHA GYANARANJAN PATRA VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /225 /2025 ()	
484	D-ABLAPL/23655/2025	STATE OF ODISHA KAMAL LOCHAN LENKA VS	DHARMENDRA SETHY VS	// OUPADA /78 /2025 ()	
485	D-ABLAPL/23657/2025	STATE OF ODISHA MAHESWAR BEHERA VS	DEEPAK KU SAHOO VS	// PATKURA /96 /2025 ()	
486	D-ABLAPL/23661/2025	STATE OF ODISHA BHARAT MALIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /268 /2025 ()	
487	D-ABLAPL/23678/2025	STATE OF ODISHA SOUDAMINI DASH VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR SAHOO VS	// BHUBANESWAR VIGILANCE /34 /2017 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/23682/2025	JOGENDRA TANDI VS STATE OF ODISHA	SISIRA PANIGRAHI VS	GOLAMUNDA /36 /2024 () //	
489	D-ABLAPL/23683/2025	HRUSTA SABIR TAKRI @ BAHADUR VS STATE OF ODISHA	RAGHUNATH BISWAL VS	SUNABEDA /32 /2025 () //	
490	D-ABLAPL/23684/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SARITA DAS VS	CHOUDWAR /439 /2025 () //	
491	D-ABLAPL/23685/2025	MOHAMMAD SALLUDIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BELPAHAR /186 /2023 () //	AOR20220002454C202500101
492	D-ABLAPL/23686/2025	JAGA @ JAGANNATH NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /14 /2010 () //	
493	D-ABLAPL/23687/2025	SURENDRANATH MUDULI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /213 /2025 () //	
494	D-ABLAPL/23690/2025	BALARAM CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /67 /2025 () //	
495	D-ABLAPL/23692/2025	SOUMYA RANJAN ROUT VS STATE OF ODISHA	RAKESH BEHERA VS	ANGUL SADAR PS /421 /2025 () //	
496	D-ABLAPL/23694/2025	DIPAK RANJAN SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //	
497	D-ABLAPL/23695/2025	AKASHDEEP SINGH SINDHU VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA SADAR /180 /2021 () //	
498	D-ABLAPL/23696/2025	MOHAMMAD SALLUDIN VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	BRAJARAJNAGAR /68 /2024 () //	AOR20220002454C202500102
499	D-ABLAPL/23700/2025	GHANASHYAM MISHRA	CHIRANJIB ROUT	ANGUL TOWN /329 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
500	D-ABLAPL/23703/2025	STATE OF ODISHA SANYASI SUBUDHI	SUBASH CHANDRA ACHARYA	RAYAGADA TOWN /243 /2025	AOR20220004051C202500026
		VS	VS	()	
501	D-ABLAPL/23710/2025	STATE OF ODISHA ABHISEKH MOHANTY	BIDESHI KUMAR GHADEI	CUTTACK SADAR /488 /2025	
		VS	VS	()	
502	D-ABLAPL/23711/2025	STATE OF ODISHA SANTOSH KUMAR PATNAYAK	MADHUSMITA KANUNGO	JAGANNATHA PRASAD /62 /2014	AOD20240000479C202500005
		VS	VS	()	
503	D-ABLAPL/23714/2025	STATE OF ODISHA SANYASI SUBUDHI	SUBASH CHANDRA ACHARYA	RAYAGADA TOWN /244 /2025	AOR20220004051C202500027
		VS	VS	()	
504	D-ABLAPL/23717/2025	STATE OF ODISHA BHAGABAN MALIK	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /28 /2025	AOR20220001615C202500162
		VS	VS	()	
505	D-ABLAPL/23725/2025	STATE OF ODISHA KAIBALYA SAMAL	BIJAY KUMAR BEHERA	DHAULI PS /140 /2025	AOR20220001736C202500039
		VS	VS	()	
506	D-ABLAPL/23726/2025	STATE OF ODISHA DEBASMITA RAM	NIRMAL KISHORE RATH	/ /0	
		VS	VS	()	
507	D-ABLAPL/23735/2025	STATE OF ODISHA (EOW) DEEPAK KUMAR JENA	ARUPA NANDA DAS	GOLANTHARA (BERHAMPUR) /322 /2025	
		VS	VS	()	
508	D-ABLAPL/23736/2025	STATE OF ODISHA PAPUN PRADHAN	ARUPA NANDA DAS	GOLANTHARA (BERHAMPUR) /322 /2025	
		VS	VS	()	
509	D-ABLAPL/23739/2025	STATE OF ODISHA SRIKANTA GARNAYAK @ SRIKANTA GADNAYAK	AMLAN SHAKTI PAUL	KUNDHEIGOLA /119 /2025	
		VS	VS	()	
510	D-ABLAPL/23756/2025	STATE OF ODISHA BASANTA KUMAR BEHERA	SANJIB KUMAR BHANJADEO	KHANDAGIRI P.S. /387 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :04/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/23760/2025	STATE OF ODISHA DIPUNA @ DIPUNU @ DIPTI RANJAN MOHAPATRA VS	DEBASIS PANIGRAHI VS	// CHANDANPUR /122 /2025 ()	
512	D-ABLAPL/23763/2025	STATE OF ODISHA CHANDRAMANI BEHERA VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /166 /2025 ()	
513	D-ABLAPL/23765/2025	STATE OF ODISHA SATYAJEET BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK TOWN /352 /2025 ()	
514	D-ABLAPL/23770/2025	STATE OF ODISHA MONIKA PUHANA VS	SUKANTA KUMAR NAYAK (2) VS	// BHADRAK TOWN /352 /2025 ()	
515	D-ABLAPL/23775/2025	STATE OF ODISHA CHIKUN KUMAR NAYAK @ CHIKU @ TRILOCHAN NAYAK VS	RAMBAS ACHARY VS	// TIGIRIA /124 /2025 ()	
516	D-ABLAPL/23781/2025	STATE OF ODISHA PINKU PARIDA VS	ASHOK DAS VS	// HINJILI /492 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :04/08/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/31282/2025 CRP/ /	TRILOCHAN SAHU MP	AKSHAYA KUMAR SAHOO	56/2025
2	D-RFA/108/2007 RFA/108/2007	KALPANA PATTNAIK MP	M/S.R.K.MOHANTY	57/2025
3	D-RFA/108/2007 RFA/108/2007	KALPANA PATTNAIK MP	M/S.R.K.MOHANTY	58/2025
4	D-RFA/108/2007 RFA/108/2007	KALPANA PATTNAIK MP	M/S.R.K.MOHANTY	59/2025
5	D-RFA/238/2006 RFA/238/2006	RATNAKAR PUHAN MP		60/2025
6	D-OTAPL/31178/2025 OTAPL/ /	PRINCIPAL COMMISSIONER OF GST AND MP	CENSURABLE OFFICIALS, BILUPATNESWAR	129/2025
7	D-LAA/25096/2025 LAA/ /	BISWAJIT PAL MP	SUKANTA KUMAR NAYAK	155/2025
8	D-LAA/25096/2025 LAA/ /	BISWAJIT PAL MP	SUKANTA KUMAR NAYAK	156/2025
9	D-JCRLA/72/2023 JCRLA/72/2023	CHEMAN @ CHEMA NAYAK MP	ADV.	176/2025
10	D-CRLMP/23566/2025 CRLMP/ /	BHARATEE JENA MP	MOHAN CHARAN JENA	178/2025
11	D-CRLMP/23566/2025 CRLMP/ /	BHARATEE JENA MP	MOHAN CHARAN JENA	179/2025
12	D-CRLMP/23591/2025 CRLMP/ /	JAGANNATH SAHOO MP	MONALISHA SAHOO	180/2025
13	D-CRLMP/8294/2025 CRLMP/378/2025	DIBAKAR SETHY MP	BISWARANJAN MAHARATHA	181/2025
14	D-SA/139/1997 SA/139/1997	P.K.JUBAK SANGHA MP	M/S.P.KAR	237/2025
15	D-SA/139/1997 SA/139/1997	P.K.JUBAK SANGHA MP	M/S.P.KAR	238/2025
16	D-SA/139/1997 SA/139/1997	P.K.JUBAK SANGHA MP	M/S.P.KAR	239/2025
17	D-TRP(C)/31110/2025 TRP(C)/253/2025	PALLABI MAHANTA MP	DIBYARANJAN BEHERA	266/2025
18	D-TRP(C)/31104/2025 TRP(C)/252/2025	JYOTSHNA RANI SHEET @ SETHI MP	KULDEEP MOHANTY	267/2025
19	D-TRP(C)/31140/2025 TRP(C)/ /	ARATI PADHI MP	BIBEKANANDA MAHAPATRA	268/2025
20	D-TRP(C)/49977/2024 TRP(C)/385/2024	SASMITA PATRA MP	BIBHUTI BHUSAN MISHRA	269/2025
21	D-CONTC/13122/2025 CONTC/1669/2025	USHAT KUMBHAR MP		273/2025
22	D-RVWPET/30970/2025 RVWPET/ /	PARESH KUMAR RAY MP	BIPLABA P.B. BAHALI	293/2025
23	D-RVWPET/30970/2025 RVWPET/ /	PARESH KUMAR RAY MP	BIPLABA P.B. BAHALI	294/2025
24	D-RVWPET/8610/2025 RVWPET/96/2025	SAROJ KUMAR DAS MP	DEEPAK KUMAR PANI	295/2025
25	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	296/2025
26	D-RVWPET/16376/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

	RVWPET/122/2025	MP		297/2025
27	D-RVWPET/16376/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	RVWPET/122/2025	MP		298/2025
28	D-RVWPET/31230/2025	DR.RAMESH CHANDRA SWAIN	MANOJ NAYAK	
	RVWPET/ /	MP		299/2025
29	D-RVWPET/5048/2025	GENERAL MANAGER, UPPER INDRAVATI	ROHIT KUMAR KUNJURGO	
	RVWPET/43/2025	MP		300/2025
30	D-RPFAM/31286/2025	DILLIP MENDALI	SANTOSH KUMAR NANDA	
	RPFAM/ /	MP		334/2025
31	D-RPFAM/31286/2025	DILLIP MENDALI	SANTOSH KUMAR NANDA	
	RPFAM/ /	MP		335/2025
32	D-CMAPL/30742/2025	DR. AJAYA KUMAR SAHOO@ AJAY KUMAR SAHOO	ARASHIOA KUMAR SAHU	
	CMAPL/232/2025	MP		397/2025
33	D-CMAPL/30748/2025	BISWANATH MISHRA	PRAFULLA KUMAR SAHU	
	CMAPL/235/2025	MP		398/2025
34	D-CMAPL/30745/2025	BEENAPANI TRIPATHY	PRAFULLA KUMAR SAHU	
	CMAPL/233/2025	MP		399/2025
35	D-CMAPL/30747/2025	DR. UPENDRA PARIDA	PRAFULLA KUMAR SAHU	
	CMAPL/231/2025	MP		400/2025
36	D-CMAPL/26911/2025	APTAKAMA MISHRA	ASHOK KUMAR SARANGI	
	CMAPL/ /	MP		401/2025
37	D-CMAPL/19201/2025	K.SOBHABATI	ADV.	
	CMAPL/ /	MP		402/2025
38	D-MATA/13134/2024	PANKAJ KUMAR NAIK	LALITENDU MISHRA	
	MATA/98/2024	MP		404/2025
39	D-MATA/31285/2025	GHANALATA DEHURY @ NAYAK	AKSHAYA KUMAR SAHOO	
	MATA/ /	MP		405/2025
40	D-MATA/31285/2025	GHANALATA DEHURY @ NAYAK	AKSHAYA KUMAR SAHOO	
	MATA/ /	MP		406/2025
41	D-FAO/31116/2025	SATYABHAMA MUDULI	BIRANCHI NARAYAN RATH	
	FAO/ /	MP		707/2025
42	D-FAO/12168/2025	MAMATA NAYAK		
	FAO/201/2025	MP		708/2025
43	D-FAO/30607/2025	SK.KHALIL AHMED	SOUMYA MISHRA	
	FAO/361/2025	MP		709/2025
44	D-FAO/30424/2025	M/S. MAGMA HDI GENERAL INSURANCE	CORIUNP,KAHADAUTTA	
	FAO/ /	MP		710/2025
45	D-CRLREV/23578/2025	ALEKHA CHANDRA MOHANTY	DEBIDUTTA MOHAPATRA	
	CRLREV/ /	MP		723/2025
46	D-CRLREV/23582/2025	SAHADEV RAY	AJIT KUMAR RAUT	
	CRLREV/ /	MP		724/2025
47	D-CRLREV/23592/2025	BIBHUTI BHUSAN MAHAPATRA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		725/2025
48	D-CRLREV/23636/2025	AJIT KUMAR ACHARYA	SUSAMA RANI SAHOO	
	CRLREV/ /	MP		726/2025
49	D-CRLREV/23679/2025	KUMARABARA SWAIN	RABI NARAYAN MOHANTY	
	CRLREV/ /	MP		727/2025
50	D-CRLREV/23680/2025	KALPALATA NAYAK	BRAHMANANDA TRIPATHY	
	CRLREV/ /	MP		728/2025
51	D-CRLREV/20172/2025	JAHUR ALI KHAN	ALOK KUMAR MOHAPATRA	
	CRLREV/ /	MP		729/2025
52	D-CRLREV/22466/2025	GOPAL DEHURY	PRAVASH CHANDRA JENA	
	CRLREV/443/2025	MP		730/2025
53	D-CRLREV/23738/2025	AJIT KUMAR NAYAK	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		731/2025
54	D-CRLREV/23738/2025	AJIT KUMAR NAYAK	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		732/2025
55	D-CRLREV/23779/2025	RAJU @ JALA RAJU @ J.RAJ	SUDHANSHU SEKHAR DASH	
	CRLREV/ /	MP		733/2025
56	D-BLAPL/19145/2025	MANOJ KUMAR PARIDA	DIBYAJYOTI SAHOO	
	BLAPL/6824/2025	MP		827/2025
57	D-BLAPL/2029/2025	PAPU @ SUBHENDU PANDA	MANAS KUMAR CHAND	
	BLAPL/752/2025	MP		828/2025

58	D-BLAPL/8185/2025 BLAPL/3066/2025	SUSHANTA TAKRI @ SHUSANTA MP	SUSANTA KUMAR BARAL	829/2025
59	D-BLAPL/11585/2025 BLAPL/4197/2025	KRUSHNA CHANDRA PRADHAN MP		830/2025
60	D-BLAPL/15261/2024 BLAPL/5201/2024	SUDHIR GURU MP	SITIKANT MISHRA	831/2025
61	D-BLAPL/18693/2025 BLAPL/6550/2025	ARJUN BAGH MP	SUBODH KUMAR MOHANTY	832/2025
62	D-BLAPL/30145/2024 BLAPL/11329/2024	ARUN SHAJU @ HENRY JOHNSON ARUN SHAJU MP		833/2025
63	D-RSA/20730/2025 RSA/285/2025	LAXMI NRUSHINGHA PATTNAIK MP	GOPINATH MISHRA	1090/2025
64	D-RSA/16912/2025 RSA/215/2025	GANESH SHABAR MP	DHANANJAYA MUND	1091/2025
65	D-RSA/31181/2025 RSA/ /	HARISH CHANDRA PANIGRAHI MP	SATYABADI MANTRY	1092/2025
66	D-RSA/5166/2025 RSA/76/2025	OMPRAKASH TULSIAN MP	SANDIPANI MISRA	1093/2025
67	D-RSA/31187/2025 RSA/ /	DEOKARAN BAGH@KHADIA MP	NIRANJAN SINGH (1)	1094/2025
68	D-RSA/31297/2025 RSA/ /	DIPTI BISWAL MP	SUKANTA KUMAR NAYAK (2)	1095/2025
69	D-RSA/31316/2025 RSA/ /	PRATIMA PAIKRAY MP	KOUSIK ANANDA GURU	1096/2025
70	D-CMP/31094/2025 CMP/ /	FAGU ORAM MP	BIRAJA PRASANNA DAS	1189/2025
71	D-CMP/31100/2025 CMP/ /	KALU SAHU @ KALI CHARAN SAHOO MP	UMA CHARAN MISHRA	1190/2025
72	D-CMP/30259/2025 CMP/ /	JEMAMANI MOHAPATRA MP	MANOJ KUMAR PANDA	1191/2025
73	D-CMP/40663/2024 CMP/1084/2024	BIRABAL SAHU MP	SUSANTA KUMAR DASH	1192/2025
74	D-CMP/12044/2025 CMP/451/2025	ISHADEBA PANI MP		1193/2025
75	D-CMP/30278/2025 CMP/ /	SUMITRA MALIK MP	ASHOK KUMAR SARANGI	1194/2025
76	D-CMP/31219/2025 CMP/ /	SRI SRI THAKUR NIGAMANANDA PARAMHANS KUNU BISWAL MP	NIROD KUNU BISWAL JAGAON, CUTTACK	1195/2025
77	D-CMP/31245/2025 CMP/ /	MULLA SAHU MP	UPENDRA KUMAR SAMAL	1196/2025
78	D-CMP/31251/2025 CMP/ /	GOURISHANKAR AGRAWAL MP	SUSHANTA KUMAR JOSHI	1197/2025
79	D-CMP/28739/2025 CMP/1078/2025	ARUN KUMAR SAHU MP	RANJAN KUMAR ROUT	1198/2025
80	D-CMP/31267/2025 CMP/ /	SANJAY KUMAR ROUT MP	BUDHIRAM DAS	1199/2025
81	D-CMP/31267/2025 CMP/ /	SANJAY KUMAR ROUT MP	BUDHIRAM DAS	1200/2025
82	D-CMP/28879/2025 CMP/1084/2025	DR.ASHOK KUMAR DORA MP	SIDHARTHA MISHRA	1201/2025
83	D-CMP/31273/2025 CMP/ /	SANTOSH KUMAR ROUT MP	BUDHIRAM DAS	1202/2025
84	D-ABLAPL/21654/2025 ABLAPL/8554/2025	RAJESH RANA @ GANDU RANA MP	MITU KUMAR BISWAL	1445/2025
85	D-ABLAPL/15253/2025 ABLAPL/6152/2025	KAMAL BHOI @ BABU BHOI MP		1446/2025
86	D-ABLAPL/15573/2025 ABLAPL/6179/2025	DIBESH NANDA @ KUNDURU MP		1447/2025
87	D-ABLAPL/21906/2025 ABLAPL/8618/2025	CHANDRAKANT PRADHAN MP	RAKESH BEHERA	1448/2025
88	D-ABLAPL/6377/2025 ABLAPL/2374/2025	AJIT KUMAR MALIK MP		1449/2025
89	D-ABLAPL/17144/2025	HASAN @ HASSAN @ KUNU KHAN		

	ABLAPL/6956/2025	MP		1450/2025
90	D-MACA/14063/2025	M/S ORIENTAL INSURANCE CO. LTD.,CUTTACK		
	MACA/537/2025	MP		1978/2025
91	D-MACA/31097/2025	B.M., NATIONAL INSURANCE CO.LTD., KORAPUT	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1979/2025
92	D-MACA/11491/2025	BHARATI @ BHARATI MAHANAND	PARTHA SARATHI NAYAK	
	MACA/355/2025	MP		1980/2025
93	D-MACA/31154/2025	D.M., NEW INDIA ASSURANCE CO.LTD., JAMSHEDPUR	ANURTOSH SINHA	
	MACA/ /	MP		1981/2025
94	D-MACA/17147/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK	SUNDEB KUMAR MOHANTA	
	MACA/505/2025	MP		1982/2025
95	D-MACA/24901/2025	RELIANCE GENERAL INSURANCE CO. LTD.,BBSR	SUBHAKT SATPATHY	
	MACA/ /	MP		1983/2025
96	D-MACA/24903/2025	D.M., RELIANCE GENERAL INSURANCE CO. LTD.,BBSR	SUBHAKT SATPATHY	
	MACA/ /	MP		1984/2025
97	D-MACA/26761/2024	M/S.ORIENTAL INSURANCE COMPANY LIMITED		
	MACA/613/2024	MP		1985/2025
98	D-MACA/46910/2024	LEGAL MANAGER, SRIRAM GENERAL INSURANCE CO. LTD., BBSR	ABRAMEL CHAKRABARTY	
	MACA/1254/2024	MP		1986/2025
99	D-MACA/20633/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD	DADAM ALI KHAN	
	MACA/649/2025	MP		1987/2025
100	D-MACA/31293/2025	MANAGER(T.P.HUB),ORIENTAL INSURANCE CO. LTD.,BBSR	SOMNATH PRASAD	
	MACA/ /	MP		1988/2025
101	D-MACA/31324/2025	SARMOD PADHAN	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1989/2025
102	D-MACA/31327/2025	ANITA MAJHI	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1990/2025
103	D-CRLMC/23557/2025	LILAMAYA PATEL	BRAJA KISHOR PANDA	
	CRLMC/ /	MP		2085/2025
104	D-CRLMC/22588/2025	BAILA KANDHAPANI		
	CRLMC/2864/2025	MP		2086/2025
105	D-CRLMC/23580/2025	JAYASHREE DAS	ASHOK KUMAR SAHOO	
	CRLMC/ /	MP		2087/2025
106	D-CRLMC/23598/2025	JAGANNATH SAHOO	MONALISHA SAHOO	
	CRLMC/ /	MP		2088/2025
107	D-CRLMC/23601/2025	ARPAN PATEL	NIRMAL CHANDRA MOHANTY	
	CRLMC/ /	MP		2089/2025
108	D-CRLMC/23605/2025	PABITRA KUMAR BEDANTA	SAIBRATA RATH	
	CRLMC/ /	MP		2090/2025
109	D-CRLMC/23612/2025	VASANTADA DEVADANAM @ MOHAMMAD PRASANTA KUMAR JENA	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		2091/2025
110	D-CRLMC/23612/2025	VASANTADA DEVADANAM @ MOHAMMAD PRASANTA KUMAR JENA	PRASANTA KUMAR JENA	
	CRLMC/ /	MP		2092/2025
111	D-CRLMC/23619/2025	BINOD BIHARI PATI	SAMARENDRA MOHANTY	
	CRLMC/ /	MP		2093/2025
112	D-CRLMC/22596/2025	RAHISH KHAN		
	CRLMC/2856/2025	MP		2094/2025
113	D-CRLMC/3520/2025	RAMESH KUMAR PRADHAN	LALATENDU SAMANTARAY BIJAY KUMAR PARIDA	
	CRLMC/880/2025	MP		2095/2025
114	D-CRLMC/23627/2025	SOURAV MISHRA	MANOJ KUMAR MOHANTY	
	CRLMC/ /	MP		2096/2025
115	D-CRLMC/23050/2025	BIJAYALAXMI DASH	SOMA PATNAIK	
	CRLMC/2916/2025	MP		2097/2025
116	D-CRLMC/10976/2025	MANTU@UMAKANTA MOHANTY		
	CRLMC/1926/2025	MP		2098/2025
117	D-CRLMC/18706/2025	PRASANNA BEERO		
	CRLMC/2402/2025	MP		2099/2025
118	D-CRLMC/18702/2025	BENIYAMOCHAN BEERO		
	CRLMC/2400/2025	MP		2100/2025
119	D-CRLMC/23732/2025	KANHU CHARAN BARIK @ KANHU BARIK	SUVASHISH PATTANAIK	
	CRLMC/ /	MP		2101/2025
120	D-CRLMC/14321/2025	TRUPTI RANJAN DAS		
	CRLMC/1743/2025	MP		2102/2025

121	D-CRLMC/23741/2025 CRLMC/ /	PRABIR @ PRABIRA SINGH MP	SAMVIT MOHANTY	2103/2025
122	D-CRLMC/23746/2025 CRLMC/ /	SARITA XESS MP	ASHOK KUMAR SARANGI	2104/2025
123	D-CRLMC/23757/2025 CRLMC/ /	M/S. LCG PLASHTECH INDIA PVT. LTD., KHORDA MP	KHARIDRA KUMAR NAYAK	2105/2025
124	D-CRLMC/23777/2025 CRLMC/ /	BRUNDABANA NAIK MP	RAGHUNATH SINGH	2106/2025
125	D-CRLA/23551/2025 CRLA/ /	KUMAR JENA MP	PRASANNA KUMAR PANI	2127/2025
126	D-CRLA/23551/2025 CRLA/ /	KUMAR JENA MP	PRASANNA KUMAR PANI	2128/2025
127	D-CRLA/23564/2025 CRLA/ /	HIMANSU BEHERA MP	RAJENDRA KUMAR PRADHAN	2129/2025
128	D-CRLA/23564/2025 CRLA/ /	HIMANSU BEHERA MP	RAJENDRA KUMAR PRADHAN	2130/2025
129	D-CRLA/9894/2025 CRLA/401/2025	SINGANA KALAKA MP	S.S.RAY (2)	2131/2025
130	D-CRLA/805/2022 CRLA/805/2022	NANDIA SABAR@SAMBHU MALHAR MP	MANAS KUMAR CHAND	2132/2025
131	D-CRLA/23377/2025 CRLA/910/2025	SUNARAM MAHANTA MP	ALOK KUMAR DAS	2133/2025
132	D-CRLA/35/2019 CRLA/35/2019	MANDAR NAYAK MP	M/S.NAIBEDYA PRASAD SAMAL, S.MAHARANA, A.K.PRUSTY, (MR.S	2134/2025
133	D-CRLA/23607/2025 CRLA/ /	JITENDRA @ LAKHI RANA MP	BHABANI SHANKAR DASPARIDA	2135/2025
134	D-CRLA/23607/2025 CRLA/ /	JITENDRA @ LAKHI RANA MP	BHABANI SHANKAR DASPARIDA	2136/2025
135	D-CRLA/22257/2025 CRLA/ /	SATYAJIT SWAIN MP	BISWAJIT NAYAK	2137/2025
136	D-CRLA/23664/2025 CRLA/ /	MANOHAR BEHERA MP	SATYABRATA SENAPATI	2138/2025
137	D-CRLA/23664/2025 CRLA/ /	MANOHAR BEHERA MP	SATYABRATA SENAPATI	2139/2025
138	D-CRLA/1384/2023 CRLA/1384/2023	UMAKANTA ACHARYA MP	BISWORANJAN SWAIN	2140/2025
139	D-CRLA/6329/2025 CRLA/282/2025	JITENDRA SETHI MP	MANAS KUMAR CHAND	2141/2025
140	D-CRLA/219/2020 CRLA/219/2020	RANJIT SAHU MP	ANIRUDHA DAS	2142/2025
141	D-CRLA/24614/2024 CRLA/850/2024	KAILASH GOUDA MP	BIDYALOK MOHAPATRA	2143/2025
142	D-CRLA/23704/2025 CRLA/ /	KANDRA MAJHI MP	PRABHAV BEHERA	2144/2025
143	D-CRLA/23704/2025 CRLA/ /	KANDRA MAJHI MP	PRABHAV BEHERA	2145/2025
144	D-CRLA/23704/2025 CRLA/ /	KANDRA MAJHI MP	PRABHAV BEHERA	2146/2025
145	D-CRLA/23712/2025 CRLA/ /	PRAFULLA KUMAR MISHRA MP	PRANAYA SWAIN	2147/2025
146	D-CRLA/23712/2025 CRLA/ /	PRAFULLA KUMAR MISHRA MP	PRANAYA SWAIN	2148/2025
147	D-CRLA/23720/2025 CRLA/ /	MITRAJIT BARIK MP	HEMANT KUMAR MUND	2149/2025
148	D-CRLA/23720/2025 CRLA/ /	MITRAJIT BARIK MP	HEMANT KUMAR MUND	2150/2025
149	D-CRLA/19992/2025 CRLA/804/2025	MAGU ROUL MP	DIPTIMAYEE LENKA	2151/2025
150	D-CRLA/652/2015 CRLA/652/2015	KASI@SK.KASI@SK.KASIM@SK.ARIF MP	M/S.G.P.DUTTA	2152/2025
151	D-WA/26362/2025 WA/ /	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BBSR MP	SATHANANDA TRIPATHI	3449/2025
152	D-WA/31105/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	

	WA/ /	MP		3450/2025
153	D-WA/31105/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3451/2025
154	D-WA/31105/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		3452/2025
155	D-WA/31143/2025	AMAN KUMAR PANDA	MONALISHA SAHOO	
	WA/ /	MP		3453/2025
156	D-WA/25479/2025	P.SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1115/2025	MP		3454/2025
157	D-WA/26326/2025	P.SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1186/2025	MP		3455/2025
158	D-WA/26323/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1279/2025	MP		3456/2025
159	D-WA/26340/2025	P.SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1187/2025	MP		3457/2025
160	D-WA/26364/2025	MADHUSUDAN MOHANTY	SAMEER KUMAR DAS	
	WA/1280/2025	MP		3458/2025
161	D-WA/26640/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1281/2025	MP		3459/2025
162	D-WA/26334/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1169/2025	MP		3460/2025
163	D-WA/26350/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1173/2025	MP		3461/2025
164	D-WA/25543/2025	P. SRIRAM PRASAD	SAMEER KUMAR DAS	
	WA/1044/2025	MP		3462/2025
165	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3463/2025
166	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3464/2025
167	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3465/2025
168	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		3466/2025
169	D-WP(C)/31076/2025	BHASKAR CHANDRA MAHARATHA	GOPINATH MISHRA	
	WP(C)/21771/2025	MP		13018/2025
170	D-WP(C)/31077/2025	SAHASRANSHU BHUYAN	DEEPALI MAHAPATRA	
	WP(C)/21757/2025	MP		13019/2025
171	D-WP(C)/31080/2025	NAMITA MISHRA	DR.PURUSOTTAM CHULI	
	WP(C)/21775/2025	MP		13020/2025
172	D-WP(C)/31074/2025	DIPA MAHARANA	PRAJNA MOHANTY	
	WP(C)/ /	MP		13021/2025
173	D-WP(C)/24269/2025	SALASAR AGRO PRODUCTS, CUTTACK	PRASANTA KUMAR SATAPATHY	
	WP(C)/17046/2025	MP		13022/2025
174	D-WP(C)/26925/2025	JANMAJAYA SAHOO	SRINIVAS MOHANTY	
	WP(C)/18996/2025	MP		13023/2025
175	D-WP(C)/22989/2025	KHIRODRA CHANDRA MEHER	SANGRAM KUMAR SINGH	
	WP(C)/15885/2025	MP		13024/2025
176	D-WP(C)/31085/2025	RAGHUNATH BISOI	AKSHAYA KUMAR JENA	
	WP(C)/21795/2025	MP		13025/2025
177	D-WP(C)/22986/2025	GAJENDRA KUMAR BEHERA	SANGRAM KUMAR SINGH	
	WP(C)/15886/2025	MP		13026/2025
178	D-WP(C)/23119/2025	RAKESH KUMAR TOPPO	SANGRAM KUMAR SINGH	
	WP(C)/15998/2025	MP		13027/2025
179	D-WP(C)/23120/2025	AMULYA RATNA SAMINI	SANGRAM KUMAR SINGH	
	WP(C)/15999/2025	MP		13028/2025
180	D-WP(C)/23123/2025	SASHIKANTA MAJHI	SANGRAM KUMAR SINGH	
	WP(C)/16002/2025	MP		13029/2025
181	D-WP(C)/28472/2025	ASWINI KUMAR SAHOO	ANIMA KUMARI DEI	
	WP(C)/20016/2025	MP		13030/2025
182	D-WP(C)/7735/2023	KULAMANI SAHOO	PRASANTA KUMAR DAS	
	WP(C)/7735/2023	MP		13031/2025
183	D-WP(C)/31083/2025	FARID KHAN	BHARAT JALLI	
	WP(C)/ /	MP		13032/2025

184	D-WP(C)/31093/2025 WP(C)/ /	CHANDRAKANTA SAHU MP	SUDHIR RANJAN MOHAPATRA	13033/2025
185	D-WP(C)/1273/2019 WP(C)/1273/2019	B.PAPA RAO MP	M/S C.ANANDA RAO	13034/2025
186	D-WP(C)/27874/2025 WP(C)/19623/2025	UMAKANTA DWIBEDI MP	ASUTOSH ROUT	13035/2025
187	D-WP(C)/27346/2025 WP(C)/19666/2025	SARAN KUMAR JENA MP	SADASIVA PATRA (1)	13036/2025
188	D-WP(C)/31098/2025 WP(C)/21777/2025	SAROJ KUMAR PRADHAN MP	SIDHARTHA MISHRA	13037/2025
189	D-WP(C)/31102/2025 WP(C)/ /	SANJIT DIGAL MP	TRILOCHAN NANDA	13038/2025
190	D-WP(C)/31107/2025 WP(C)/21763/2025	THE SECY OF DREAM CENTER EDUCATION MP	DR. SHISHU SETHI CLUTRACKIT	13039/2025
191	D-WP(C)/31113/2025 WP(C)/21790/2025	M/S JSW STEEL LIMITED MUMBAI MP	SARADA PRASANNA SARANGI	13040/2025
192	D-WP(C)/31114/2025 WP(C)/21778/2025	LAXMAN BISAN MURMU MP	ANJAN KUMAR BISWAL	13041/2025
193	D-WP(C)/31118/2025 WP(C)/21783/2025	MAA MANGALA INDUSTRIES PVT. LTD., MP	PROSANTA KUMAR SATAPATHY	13042/2025
194	D-WP(C)/31120/2025 WP(C)/21787/2025	SURESH KUMAR AGARWAL MP	AMIT PRASAD BOSE	13043/2025
195	D-WP(C)/31123/2025 WP(C)/21772/2025	SUSHILA AGARWAL MP	AMIT PRASAD BOSE	13044/2025
196	D-WP(C)/39867/2023 WP(C)/39867/2023	GIRIJA SURUJAL MP	RANJIT SAMAL	13045/2025
197	D-WP(C)/29773/2020 WP(C)/29773/2020	SANTOSH KUMAR PATEL MP		13046/2025
198	D-WP(C)/29774/2020 WP(C)/29774/2020	SUDHANSU SEKHAR SAI MP		13047/2025
199	D-WP(C)/29767/2020 WP(C)/29767/2020	RAMESH CHANDRA PRADHAN MP		13048/2025
200	D-WP(C)/31685/2020 WP(C)/31685/2020	ASHISH KUMAR BAGARTY MP		13049/2025
201	D-WP(C)/23659/2025 WP(C)/17142/2025	PRABODH MOHANTY MP	M/S SANJIT MOHANTY(SR.ADV.), IPSIT AUROBINDO ACHARYA	13050/2025
202	D-WP(C)/31131/2025 WP(C)/ /	KUNAL GOUTAM DAS MP	SAIBRATA RATH	13051/2025
203	D-WP(C)/31133/2025 WP(C)/ /	MANGAL SAMASI MP	TUSAR KUMAR MISHRA	13052/2025
204	D-WP(C)/25445/2022 WP(C)/25445/2022	SURENDRA @ SURENDAR PADHI MP	UMAKANTA MISHRA	13053/2025
205	D-WP(C)/31136/2025 WP(C)/ /	MANGAL SAMASI MP	TUSAR KUMAR MISHRA	13054/2025
206	D-WP(C)/25092/2025 WP(C)/17322/2025	ESSEL MINING AND INDUSTRIES LTD, KOLKATA MP	M/S SANJIT MOHANTY(SR.ADV.), IPSIT AUROBINDO ACHARYA	13055/2025
207	D-WP(C)/31141/2025 WP(C)/ /	MAKARDHWAJA SAHOO MP	KAIBALYA PANDA	13056/2025
208	D-WP(C)/35439/2022 WP(C)/35439/2022	KARAM CHAND RANA MP	KRISHNA CHANDRA SAHU	13057/2025
209	D-WP(C)/31145/2025 WP(C)/21801/2025	M/S SARATHI INFRASTRUCTURE AND DEVELOPMENT MP	KOPERSHARAN ROY CHOUDHURY	13058/2025
210	D-WP(C)/25505/2025 WP(C)/17878/2025	BIJAYALAXMI ACHARYA MP		13059/2025
211	D-WP(C)/31146/2025 WP(C)/ /	M/S SARATHI INFRASTRUCTURE AND DEVELOPMENT MP	KOPERSHARAN ROY CHOUDHURY	13060/2025
212	D-WP(C)/31147/2025 WP(C)/ /	GANDHARBA DAS MP	GYANA RANJAN MAHAPATRA	13061/2025
213	D-WP(C)/31149/2025 WP(C)/21788/2025	PRABHATI NAIK MP	SUKANTA KUMAR DALAI	13062/2025
214	D-WP(C)/31152/2025 WP(C)/ /	M/S. NIGAM ICE PALANT, KENDRAPARA MP	MANOJ KUMAR MOHANTY	13063/2025
215	D-WP(C)/31156/2025	M/S. SHREE JAGANNATH ICE PLANT, KENDRAPARA	MANOJ KUMAR MOHANTY	

	WP(C)/ /	MP		13064/2025
216	D-WP(C)/31158/2025	M/S. UPASANA ICE PLANT, KENDRAPARAMANOJ KUMAR MOHANTY		
	WP(C)/ /	MP		13065/2025
217	D-WP(C)/31162/2025	SATYANANDA MOHAPATRA	HEMANTA KUMAR MOHAPATRA	
	WP(C)/ /	MP		13066/2025
218	D-WP(C)/31163/2025	ORISSA POWER GENERATION CORPORATION	ADITYA NORGANDA	BSR
	WP(C)/ /	MP		13067/2025
219	D-WP(C)/31163/2025	ORISSA POWER GENERATION CORPORATION	ADITYA NORGANDA	BSR
	WP(C)/ /	MP		13068/2025
220	D-WP(C)/31163/2025	ORISSA POWER GENERATION CORPORATION	ADITYA NORGANDA	BSR
	WP(C)/ /	MP		13069/2025
221	D-WP(C)/31167/2025	BINODINI NAYAK	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		13070/2025
222	D-WP(C)/31169/2025	PRATAP CHANDRA MOHARANA	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		13071/2025
223	D-WP(C)/31164/2025	M/S BRAHMAPUTRA INFRASTRUCTURE	SIDDHANT DWIBEDI	
	WP(C)/21804/2025	MP		13072/2025
224	D-WP(C)/31172/2025	SUDHANSU SEKHAR NAYAK	PRASANTA KUMAR PANDA	
	WP(C)/ /	MP		13073/2025
225	D-WP(C)/31174/2025	BIJAY KUMAR PALAI	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13074/2025
226	D-WP(C)/31175/2025	NILIMA SWAIN	KUNAL KUMAR SWAIN	
	WP(C)/21803/2025	MP		13075/2025
227	D-WP(C)/31166/2025	M/S BRAHMAPUTRA INFRASTRUCTURE	SIDDHANT DWIBEDI	
	WP(C)/ /	MP		13076/2025
228	D-WP(C)/11225/2025	SHARMISTHA ROUTH	SOHAN MISHRA	
	WP(C)/8258/2025	MP		13077/2025
229	D-WP(C)/31183/2025	SIDDHARTH BHUYAN	HIMANSU SEKHAR MOHANTY	
	WP(C)/ /	MP		13078/2025
230	D-WP(C)/31176/2025	BIMAL PATTNAIK	SWAPNIL ROY	
	WP(C)/ /	MP		13079/2025
231	D-WP(C)/44373/2024	SNIGDHARANI SAMANTARAY	RAJAKISHORE SAHOO	
	WP(C)/26107/2024	MP		13080/2025
232	D-WP(C)/25057/2025	M/S S.N.S. INDUSTRIAL WORKS PVT.LTD., ANGUL		
	WP(C)/17434/2025	MP		13081/2025
233	D-WP(C)/15991/2025	SANATAN PARIDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/11388/2025	MP		13082/2025
234	D-WP(C)/13009/2025	BISHNU PRASAD NAIK	SANGRAM JENA	
	WP(C)/9265/2025	MP		13083/2025
235	D-WP(C)/31205/2025	M/S. GLOBAL COAL AND MINING PVT. LTD.	PRADYUMN MOHAPATRA	
	WP(C)/ /	MP		13084/2025
236	D-WP(C)/31207/2025	SUBASH BOSE ENGLISH MEDIUM SCHOOLS	SOMNATH NANDA	
	WP(C)/ /	MP		13085/2025
237	D-WP(C)/31212/2025	GAIL (INDIA) LTD., NEW DELHI	ABINASH BARIK	
	WP(C)/ /	MP		13086/2025
238	D-WP(C)/31213/2025	BIDYUTLATA MALLICK	ANKITA MUKHERJI	
	WP(C)/ /	MP		13087/2025
239	D-WP(C)/31215/2025	CHITTARANJAN SAHOO	SATYABAN SAHOO	
	WP(C)/ /	MP		13088/2025
240	D-WP(C)/31218/2025	RT. REV VIOLET NAYAK	SUSHANTA KUMAR JOSHI	
	WP(C)/21812/2025	MP		13089/2025
241	D-WP(C)/18931/2025	SUBASHREE PANIGRAHI		
	WP(C)/14263/2025	MP		13090/2025
242	D-WP(C)/18027/2024	RAIL INDIA TECHNICAL AND ECONOMIC SERVICES	ABHIRIPATHY (1)	
	WP(C)/10197/2024	MP		13091/2025
243	D-WP(C)/18021/2024	RAIL INDIA TECHNICAL AND ECONOMIC SERVICES	ABHIRIPATHY (1)	
	WP(C)/10212/2024	MP		13092/2025
244	D-WP(C)/31233/2025	SANTOSH KAPOOR	ABINASH ROURAY	
	WP(C)/ /	MP		13093/2025
245	D-WP(C)/16323/2025	SUKANTI BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/11142/2025	MP		13094/2025
246	D-WP(C)/31235/2025	M/S S.J. DEVELOPERS AND HOUSING PVT.LTD.	RANDESHWAR	
	WP(C)/ /	MP		13095/2025

247	D-WP(C)/31238/2025 WP(C)/ /	UNION OF INDIA MP	GOPAL KRISHNA NAYAK	13096/2025
248	D-WP(C)/31240/2025 WP(C)/ /	SHYAMAGHANA PRADHAN MP	SANGRAM JENA	13097/2025
249	D-WP(C)/31237/2025 WP(C)/ /	RAHASA CHANDRA KHUNTIA MP	CHITRASEN PARIDA	13098/2025
250	D-WP(C)/31253/2025 WP(C)/ /	GANDHARBA PRADHAN MP	GOPAL KRISHNA NAYAK	13099/2025
251	D-WP(C)/31252/2025 WP(C)/ /	RAJA PATNAIK MP	ABINASH ROUSTRAY	13100/2025
252	D-WP(C)/28237/2025 WP(C)/21707/2025	SUPRITI MOHANTY MP	PRABHAS CHANDRA PANDA	13101/2025
253	D-WP(C)/31239/2025 WP(C)/ /	M/S SUMEET SECURITY SERVICE MP	KANANBALA ROY CHOUDHURY	13102/2025
254	D-WP(C)/30123/2025 WP(C)/21129/2025	LAXMAN SAHOO MP	MOHIT KUMAR PATI	13103/2025
255	D-WP(C)/31279/2025 WP(C)/ /	HEMANTA KUMAR BEHERA MP	SATYA RANJAN PATI	13104/2025
256	D-WP(C)/2552/2025 WP(C)/2217/2025	SATYANANDA BARAL MP	UPENDRA KUMAR SAMAL	13105/2025
257	D-WP(C)/22105/2025 WP(C)/15370/2025	REENA NAIK MP	SARTHAK MISHRA	13106/2025
258	D-WP(C)/16303/2025 WP(C)/11210/2025	BALARAM PARIDA MP	KABI RANJAN MOHANTY	13107/2025
259	D-WP(C)/30076/2021 WP(C)/30076/2021	SURESH CHANDRA SAHU MP	SAMIR KUMAR MISHRA	13108/2025
260	D-WP(C)/9519/2018 WP(C)/9519/2018	KESHABA NAIK MP	DHANANJAYA MUND	13109/2025
261	D-WP(C)/31272/2025 WP(C)/ /	DEEPIKA HIRA MP	GYANA RANJAN SETHI	13110/2025
262	D-WP(C)/31289/2025 WP(C)/ /	DAULATA JENA MP	CHANDAN KUMAR SAHOO	13111/2025
263	D-WP(C)/31291/2025 WP(C)/ /	DR. J.K.S., COLLAGE, PARAMANAPUR, SAMBALPUR MP	ABANUBRANJAN CHHATOI	13112/2025
264	D-WP(C)/31292/2025 WP(C)/ /	SUMITRA JENA MP	CHANDAN KUMAR SAHOO	13113/2025
265	D-WP(C)/19824/2025 WP(C)/13878/2025	UGRESAN KISAN MP	ABHINASH BARIK	13114/2025
266	D-WP(C)/24860/2025 WP(C)/17127/2025	PRATIVA MANJARI PARIDA MP	SAROJA KANTA SAMAL	13115/2025
267	D-WP(C)/31295/2025 WP(C)/ /	GOUTAM MAHAPATRA MP	SANJAY KUMAR MOHANTY 2	13116/2025
268	D-WP(C)/31298/2025 WP(C)/ /	DR. J.K.S., COLLEGE, PARAMANAPUR, SAMBALPUR MP	ABANUBRANJAN CHHATOI	13117/2025
269	D-WP(C)/31302/2025 WP(C)/ /	RAJKUMAR RAITA MP	SUBHADUTTA ROUSTRAY	13118/2025
270	D-WP(C)/31305/2025 WP(C)/ /	AMARJIT PADHY MP	SUBHADUTTA ROUSTRAY	13119/2025
271	D-WP(C)/31314/2025 WP(C)/ /	SADHU PRASAD MALLIK MP	JAGAJIBAN PRADHAN	13120/2025
272	D-WP(C)/31322/2025 WP(C)/ /	BHOLANATH PANIGRAHI MP	SANJIB KUMAR BHANJADEO	13121/2025
273	D-WP(C)/31328/2025 WP(C)/ /	SURENDRA SAMAL MP	SANJIB KUMAR BHANJADEO	13122/2025
274	D-WP(C)/31331/2025 WP(C)/ /	BIBHUTI KUMAR NAIK MP	SANJIB KUMAR BHANJADEO	13123/2025
275	D-WP(C)/31320/2025 WP(C)/ /	ADITYA PARK PROPERTIES PRIVATE LTD MP	CHITRASEN PARIDA	13124/2025
276	D-WP(C)/31333/2025 WP(C)/ /	DEBARAJ SAHU MP	SANJIB KUMAR BHANJADEO	13125/2025
277	D-WP(C)/31332/2025 WP(C)/ /	M/S BAJRANGBALI SPONGE AND POWER MP	SOMANANDA RISHRA	13126/2025
278	D-WP(C)/31336/2025	BABRUBAHAN MOHAPATRA	SOURAV SUMAN BHUYAN	

	WP(C)/ /	MP		13127/2025
279	D-WP(C)/31341/2025	SUJIT KUMAR NAIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		13128/2025
280	D-WP(C)/31338/2025	JAY DURGA TRANSPORT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		13129/2025
281	D-WP(C)/31345/2025	SMRUTIPRITAM MOHANTY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		13130/2025
282	D-WP(C)/31348/2025	MAHESWAR BEHERA	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		13131/2025
283	D-WP(C)/31339/2025	JAY DURGA TRANSPORT	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		13132/2025